

NATIONAL COMPANY LAW TRIBUNAL

DAILY WISE OBJECTION LIST DATED 21.04.2023 TO 30.04.2023

Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	MATTER NAME	SECTION	DATE OF SCRUTINY	COMMENTS	FILED BY
1	10/10/2022	Company Appeal(Companies Act)	710102083122022		VS	Sec 252 (3)	27/04/2023	Pgs not clear 116 to 121,124 to 126,paste welfare and court fees in blank space on vakaltnama	Jugal
2	14/12/2022	Company Petition (Companies Act)	710102103212022		VEENA GARG VS VEKAS KUMAR GARG RESOLUTION PROFESSIONAL NINEX DEVELOPERS LTD	Section 168	27/04/2023	MoA missed	Sumit Sinha
3	15/12/2022	Company Appeal(Companies Act)	710102103562022		VEENA GARG VS VEKAS KUMAR GARG RESOLUTION PROFESSIONAL NINEX DEVELOPERS LTD	Sec 252 (3)	27/04/2023	MoA &&&AoA missed, income tax advance service missed, all e stamp and affidavit dates mismatched,(come to the registry with hard copy)	DEEPANK YADAV
4	20/12/2022	Company Petition (Companies Act)	710102105202022		MR. MOHIT ANAND VS RELAXO FOOTWEARS LIMITED	Sec. 59	27/04/2023	Wrong index and wrong pagination in volume 2	Deepak Sabharwal
5	26/12/2022	Company Appeal(Companies Act)	710102107142022		MR. MOHIT ANAND VS RELAXO FOOTWEARS LIMITED	Sec 252 (3)	26/04/2023	pgs not clear 51,52,56,57,61,68,78,85,95 , remove extra documents and upload only final petition	Divya
6	10/2/2023	Company Appeal(Companies Act)	710102015152023		MR. MOHIT ANAND VS RELAXO FOOTWEARS LIMITED	Sec 252 (1)	27/04/2023	Council detail missed in master index, memo of parties without serial no supporting affidavit not notarize, income tax advance service missed	JANMEJAY
7	10/2/2023	Company Petition IB (IBC)	710102015212023		LT. HANUMAN DASS AGGARWAL THROUGH ITS LEGAL HEIRS VS SPARSH FASHIONS PRIVATE LIMITED	IBC under Sec 7	25/04/2023	all affidavit back dated, pgs not clear 30 to 50,164 to 168,172,186,213 pgs cut 116,171,177, 1rs court fees missed in vakaltnama,	Sidhath Joshi
8	21/02/2023	Company Petition IB (IBC)	710102018062023		MANISH BHASKAR VS SPARSH FASHIONS PRIVATE LIMITED	Section 94(1)	27/04/2023	page:242-246 remove double page numbering, page:263-265, 267, 267, 270, 271, 275, 277, 279, 281, 285, 290, 294, 295-298, 358-368, not clear, volume wise index missed, irp registration certificate missed, advocate welfare and court fee has been misplaced (paste on blank side of vakalatnama)etc	RISHI
9	25/02/2023	Company Petition IB (IBC)	710102019322023		ASSET RECONSTRUCTION COMPANY (INDIA)LIMITED VS JASBIR SINGH	Section 95(1)	24/04/2023	Pgs not clear 217,220,223,225 to 231 mentioned pg no on typed copy	EQUILEX
10	1/3/2023	Transfer Petition(Companies Act)	710102020342023		ROYAL TRADING COMPANY- REPRESENTED BY ITS PARTNER HUZEFA MANNAN VS ICE STEEL 1 PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	21/04/2023	Wrong case type select, council detail missed in master index,main case no missed in cover pgs,BR/ power of attorney missed with nclt form 12, nclt name missed on cover pgs	CS.K. Gaurav Kumar

11	4/3/2023	Company Petition (Companies Act)	710102021162023		UDAY NARAYAN JOSHI VS KOMANDUR RAJGOPALAN RAVIKUMAR	Sec. 271-273	25/04/2023	correct respondent name in technically	Prachi Johri
12	6/3/2023	Company Petition IB (IBC)	710102021692023		STATE BANK OF INDIA VS MADHU JAIN	Section 95(1)	28/04/2023	volume 2 separate index missed, page:181 blank, 25rs advocate welfare and 3rs court fee missed, pages are blank after 182, contact to registry	Ashish
13	6/3/2023	Company Petition IB (IBC)	710102021562023		STATE BANK OF INDIA VS SHREEOM WIRES PRIVATE LIMITED	Section 95(1)	28/04/2023	volume 2 separate index missed, page:181 blank, 25rs advocate welfare and 3rs court fee missed, pages are blank after 182, contact to registry	Ashish
14	7/3/2023	Company Petition IB (IBC)	710102021842023		STATE BANK OF INDIA VS SANJAY GOEL	Section 95(1)	28/04/2023	memo of parties missed, page 16 double page numberin, volume 2 separate index missed, page:181 blank, 25rs advocate welfare and 3rs court fee missed, pages are blank after 182, contact to registry,	Ashish
15	6/3/2023	Company Petition IB (IBC)	710102021682023		STATE BANK OF INDIA VS GOPAL SINGHAL	Section 95(1)	28/04/2023	volume 2 separate index missed, page:181 blank, 25rs advocate welfare and 3rs court fee missed, pages are blank after 182, contact to registry	Ashish
16	6/3/2023	Company Petition IB (IBC)	710102021702023		STATE BANK OF INDIA VS PANKAJ JAIN	Section 95(1)	28/04/2023	volume 2 separate index missed, page:181 blank, 25rs advocate welfare and 3rs court fee missed, pages are blank after 182, contact to registry	Ashish
17	10/3/2023	Company Petition IB (IBC)	710102022742023		RITESH VERMA VS INTERNATIONAL PRINT O PACK LTD	IBC Under Sec 9	28/04/2023	vakalatnama typed copy page are cut, mark every annexure separately, etc	SHIVAM SEHGAL
18	10/3/2023	Company Petition IB (IBC)	710102022782023		HINDUSTAN COLAS PRIVATE LIMITED VS DSC ENGINEERING PRIVATE LIMITED	IBC Under Sec 9	25/04/2023	replace mumbai bench to delhi bench in every heading and vakalatnama, volume 1 sign missed in index, contact to registry, etc	SEETALAXMI SWAMY
19	14/03/2023	Company Petition IB (IBC)	710102023542023		SVS MARKETING SANITARYWARE PRIVATE LIMITED VS KAJARIA BATHWARE PRIVATE LIMITED	IBC Under Sec 9	27/04/2023	incomplete document, contact to registry, document not uploaded,etc	SUNITHA JOHN
20	13/03/2023	Company Petition IB (IBC)	710102023462023		INTEC CAPITAL LIMITED VS JANHAVI DUGGAL	Section 95(1)	27/04/2023	page:156 not clear,	INTEC CAPITAL LIMITED
21	18/03/2023	Company Petition IB (IBC)	710102025282023		ASHISH KUMAR VS DWARKADHIS PROJECTS PRIVATE LIMITED	IBC under Sec 7	26/04/2023	page:333, 511, 756, 762, 772, pages are cut,	INTEC CAPITAL LIMITED
22	20/03/2023	Company Petition IB (IBC)	710102025702023		SD REALTORS & DEVELOPERS VS ANSAL HI-TECH TOWNSHIPS LIMITED	IBC Under Sec 9	25/04/2023	page:26, 29, notary missed, brief of synopsis missed, etc	Nilotpal Shyam
23	20/03/2023	Company Petition IB (IBC)	710102025772023		BANK OF MAHARASHTRA VS C. L. SHARMA	Section 95(1)	24/04/2023	Pgs not clear 21 to 30,34,38 50,51,76,78	NAMIT SURI
24	21/03/2023	Contempt Petition (IBC)	710102025942023		SAJEVE BHUSHAN DEORA VS MARS IMPEX INDIA	Rule 11 of NCLT, 2016	25/04/2023	wrong section, for contempt petition main section is rule 11 of nclt and for other section under read with tag, etc	Sajeve Bhushan Deora
25	20/03/2023	Company Petition IB (IBC)	710102025762023		BANK OF MAHARASHTRA VS DEEPAK SHARMA	Section 95(1)	24/04/2023	Pgs not clear 23 to 32,36,40 to 42,76	NAMIT SURI

26	21/03/2023	Company Petition IB (IBC)	710102026132023		ADITYA BIRLA FINANCE LIMITED VS KARANVEER SINGH ATWAL	Section 95(1)	26/04/2023	vakalatnama not clear,	Sandhya Chawla
27	24/03/2023	CA(A) Merger and Amalgamation(Companies Act)	710102027722023		MAHALAXMI CASTLES AND VILLAS PRIVATELIMITED VS KARANVEER SINGH ATWAL	Sec. 230-232, Sec 234	25/04/2023	All e stamp and supporting affidavits not notarize	Ashish Singh
28	23/03/2023	Company Petition IB (IBC)	710102027432023		SQUARE YARDS CONSULTING PRIVATE LIMITED VS AMB INFRAVENTURES PRIVATE LIMITED	IBC Under Sec 9	26/04/2023	multiple document uploaded, remove old document and uploaded pdf volume wise (200 per volume), contact to registry,etc	HEAMENT
29	23/03/2023	Company Petition IB (IBC)	710102027392023		STERLING FABORY INDIA PRIVATE LIMITED VS AMB INFRAVENTURES PRIVATE LIMITED	IBC Section 59	26/04/2023	volume 2 index missed, list of dates and events missed, page:345, 346, 352-355, , 355, not clear, etc	Chetan
30	27/03/2023	Company Petition IB (IBC)	710102028382023		INTEC CAPITAL LIMITED VS DELCO INFRASTRUCTURE PROJECTS LIMITED	IBC under Sec 7	26/04/2023	page:68 not clear, volume 1 separate index missed after master index,etc,	INTEC CAPITAL LIMITED
31	27/03/2023	Company Petition IB (IBC)	710102028612023		NISHI EXPORTS PRIVATE LIMITED VS SAMYAK PROJECTS PRIVATE LIMITED	IBC under Sec 7	28/04/2023	affidavit back date	Harsh Nitin Gokhale
32	29/03/2023	Company Petition IB (IBC)	710102029312023		BANK OF INDIA VS ZUBERI FIBRES PRIVATE LIMITED	IBC under Sec 7	26/04/2023	brief of synopsis missed	REEMA KHORANA
33	5/3/2023	Company Petition IB (IBC)	710102021482023		PASTA LIFESTYLE SOLUTIONS PRIVATELIMITED VS PAWAN KUMAR AGRAWAL	IBC Section 59	21/04/2023	page: 85, not clear,	Urvashi
34	11/4/2023	Company Petition (Companies Act)	710102032652023		MUKESH KUMAR VS REFPAY MEDIA PRIVATE LIMITED & ORS.	Sec. 241(1),Sec. 242(4)	21/04/2023	1rs court fees missed in vakaltnama	Mayank Wadhwa
35	29/03/2023	CA(A) Merger and Amalgamation(Companies Act)	710102029192023		PIONEER HOSE AND HYDRAULICS PRIVATELIMITED VS REFPAY MEDIA PRIVATE LIMITED & ORS.	Sec. 230-232, Sec 234	24/04/2023	Pgs missed 214 to 225, volume wise index missed	Mohit Agrawal
36	6/3/2023	Company Petition IB (IBC)	710102021642023		STATE BANK OF INDIA VS MANDER DAS JAIN	Section 95(1)	28/04/2023	volume 2 separate index missed, page:181 blank, 25rs advocate welfare and 3rs court fee missed, pages are blank after 182, contact to registry	Ashish
37	12/4/2023	Company Petition IB (IBC)	710102033162023		CATALYST TRUSTEESHIP LIMITED VS TDI INFRATECH LIMITED	IBC under Sec 7	25/04/2023	index not matched with pdf document , page:723-790 bank statement amount not visible, court fee has been misplaced paste on blank side of vakalatnama,etc	Sumesh
38	12/4/2023	Company Appeal(Companies Act)	710102033172023		CATALYST TRUSTEESHIP LIMITED VS TDI INFRATECH LIMITED	Sec 252 (3)	21/04/2023	Pgs not clear 33,45,51,61,65,73,74,77,79 ,80, RoC &&& Income tax advance service missed	Sachin Arora
39	12/4/2023	Company Petition (Companies Act)	710102033202023		MR. SUNIL AHUJA VS EXPRESS REALTECH PRIVATE LIMITED	Sec. 242(4)	21/04/2023	Section 241,243,244,213,,130 fees missed, master index, memo of parties/synopsis/list of dates etc missed, upload full petition	VIVEK MISHRA

40	12/4/2023	Company Petition (Companies Act)	710102033272023		T BANAMBAR PATRA VS TOSHALI HOLIDAYS FINANCIAL SERVICESPRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	21/04/2023	Section 242 fess missed, memo of parties missed, BR / PoA missed with nct form 12, pgs not clear 85, company master data missed, true copy sign missed in annexure	SARADINDU
41	12/4/2023	Company Petition IB (IBC)	710102033252023		DR. SARVESH KUMAR TRIPATHI VS ANSAL PROPERTIES AND INFRASTRUCTURELIMIT ED	IBC under Sec 7	25/04/2023	multiple document uploaded, remove old document and upload fresh pdf, etc	Krishan Kumar
42	12/4/2023	Company Petition IB (IBC)	710102033192023		ONEOTT ENTERTAINMENT LIMITED VS WORLD PHONE INTERNET SERVICES PRIVATELIMITED	IBC Under Sec 9	25/04/2023	wrong service	Rajanish
43	12/4/2023	Company Appeal(Companies Act)	710102033392023		ONEOTT ENTERTAINMENT LIMITED VS WORLD PHONE INTERNET SERVICES PRIVATELIMITED	Sec 252 (1)	21/04/2023	Pgs in Hindi 41,42, pgs not clear 58,59	JITENDRA
44	12/4/2023	Company Petition IB (IBC)	710102033312023		BANK OF MAHARASHTRA VS WORLD PHONE INTERNET SERVICES PRIVATELIMITED	Section 95(1)	24/04/2023	page:130, 132, 136, 138, 140, pages are cut, volume wise index missed, 25rs advocate welfare and court fee has been misplaced and paste on blank side of vakalatnama, etc	VK GUPTA
45	12/4/2023	Company Petition IB (IBC)	710102033322023		TRANSLUMINA THERAPEUTICS LLP VS METRO INSTITUTES OF MEDICAL SCIENCESPRIVATE LIMITED.	IBC Under Sec 9	24/04/2023	page:1653-1654, not clear,etc	Megha Aggarwal
46	1/4/2023	CA(A) Merger and Amalgamation(Companies Act)	710102030072023		PROMPT STEELS PRIVATE LIMITED VS METRO INSTITUTES OF MEDICAL SCIENCESPRIVATE LIMITED.	Sec. 230-232, Sec 234	25/04/2023	Memo of parties missed, stamp not notarize from pg no 219 to 221,228	Bunny
47	12/4/2023	Company Petition IB (IBC)	710102033592023		VOGEL BUSINESS MEDIA INDIA PRIVATELIMITED VS REGISTRAR OF COMPANIES	IBC Section 59	24/04/2023	estamp paper missing	KAMNA SINGH
48	12/4/2023	Company Petition IB (IBC)	710102033462023		MR. NAZIM SHAIKH VS MS KARVY DIGIKONNECT LTD	IBC Under Sec 9	24/04/2023	notarial not approved, estamp duty missed with both affidavit, page:33 not clear, pagE:39-48, 59, 104-105, 110, 144-149, 166-176, 181, not clear, advocate welfare and court fee misplaced on blank side of vakalatnama, 25rs advocate welfare and 3rs court fee, true copy sign missed on every pages of annexures,etc	Dilip Annasaheb Taur
49	26/02/2023	Company Petition IB (IBC)	710102019472023		DEEPAK CHAGALAL VS BSE LIMITED	Sec 60(5)	28/04/2023	case type wrong, volume 3 index missed Pg-401 to 430 not clear contact to registry,etc	Ramesh Chandra Mishra
50	13/04/2023	Company Petition IB (IBC)	710102033902023		ASHALI INFRASTRUCTURES PRIVATE LIMITED VS SBIPL PROJECTS LIMITED	IBC under Sec 7	24/04/2023	counsel sign missed in index, etc	Adit Singh
51	12/4/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102033832023		DEPARTMENT OF INCOME TAX VS IPE GLOBAL LIMITED	Sec. 230-232 - Second Motion,Any other provision - Govt body	25/04/2023	Wrong case type &&& wrong section select	Gaurav

52	3/4/2023	Company Petition (Companies Act)	710102030542023		SANJAY GUPTA VS NALWA SONS INVESTMENTS LIMITED TFR.FROMHARYANA TO DELHI	Application under any other provisions ,Sec. 59,Rule 11 of NCLT	25/04/2023	Fees missed of section 46 pgs not clear 213	Ridhima
53	15/04/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102034932023		KWALITY LIMITED VS NALWA SONS INVESTMENTS LIMITED TFR.FROMHARYANA TO DELHI	Sec. 230-232 - Second Motion	25/04/2023	Small font 126 to 130,132 to 143,148 to 150,156 to 158,259,1rs court fees missed in vakaltnama	hirak mukhopadhyay
54	13/04/2023	Company Petition (Companies Act)	710102034042023		UPMA RAVINDER GOYAL VS JAI VINDHYA IMPEX PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	21/04/2023	Sign missed in every pgs of petition , pgs missed 149 to 278, vakaltnama missed , wrong volume annex, 1rs court fees missed in vakaltnama	HIMANSHU
55	13/04/2023	Company Petition IB (IBC)	710102034202023		USHA BHATIA VS HDFC BANK LIMITED & ORS	Section 94(1)	24/04/2023	wrong efile , only volume 1 uploaded multiple times,etc	ADVOCATE GAUTAM SINGHAL
56	13/04/2023	Company Petition IB (IBC)	710102034192023		UNION BANK OF INDIA VS PRADIP KUMAR SETHI	Section 95(1)	24/04/2023	page:35-36 cut, court fee has been misplaced and paste on blank side of vakalatnama,etc	SANJAY BAJAJ
57	13/04/2023	Company Petition IB (IBC)	710102034212023		UNION BANK OF INDIA VS RAMAN SETHI	Section 95(1)	24/04/2023	page:39-40 cut, court fee has been misplaced and paste on blank side of vakalatnama,etc	SANJAY BAJAJ
58	14/04/2023	Company Petition IB (IBC)	710102034232023		UNION BANK OF INDIA VS PAWAN SETHI	Section 95(1)	24/04/2023	page:33 not clear, 25rs advocate welfare and court fee has been misplaced and paste on blank side of vakalatnama,etc	SANJAY BAJAJ
59	15/04/2023	Company Appeal(Companies Act)	710102034892023		UNION BANK OF INDIA VS PAWAN SETHI	Sec 252 (1)	24/04/2023	NCLT name missed on cover pg, pg no 28 missed, income tax advance service missed, BR/ PoA missed with nclt form 12,	SHALYA AGARWAL
60	15/04/2023	Company Petition (Companies Act)	710102034882023		FORUM OF INVESTORS IN ONLINE BIKE AND BOAT SCHEME THROUGH AUTHORIZED REPRESENTATIVE VS M/S GARVIT INNOVATIVE PROMOTERS LIMITED	Sec. 73(4)	24/04/2023	Wrong case type &&& wrong section select	Bibek Tripathi
61	15/04/2023	Company Petition IB (IBC)	710102035602023		BROMPTON PRIVATE LIMITED VS DLF EMPORIO LIMITED	IBC Under Sec 9	25/04/2023	jurisdiction gurugram	Kushank Garg
62	16/04/2023	Company Petition IB (IBC)	710102035942023		KARTIK MEDIA VS DEVIKA UNIVERSAL LANDS PRIVATE LIMITED	IBC Under Sec 9	25/04/2023	index blank, pagination missed, proof of service missed, document incomplete, etc	Preet Singh Oberoi
63	15/04/2023	Company Petition IB (IBC)	710102035552023		LAKSHYA SIGNAGES VS KCJ APPARELS PRIVATE LIMITED	IBC Under Sec 9	25/04/2023	page:44-45 not clear,	Vinay
64	7/4/2023	Transfer Petition(Companies Act)	710102031892023		TUF METALLURGICAL PRIVATE LIMITED VS GAUTAM AGARWAL	Rule16(d),NCLT Rules,2016	25/04/2023	Wrong case type select,main case no missed on cover pg	Vaibhav
65	9/4/2023	Company Petition (Companies Act)	710102032252023		RAKESH KUMAR MAKHIJA VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	26/04/2023	Wrong case type select, memo of parties missed, pgs not clear 89,90, PoA missed with nclt form 12	Vaibhav Gupta
66	17/04/2023	Contempt Petition(Companies Act)	710102036192023		SANJEEV KHEMKA VS KCL LIMITED & ORS.	Sec 425	26/04/2023	Synopsis/ list of dates &&& events missed,wrong section mentioned in petition, true copy missed in annexure, vakaltnama missed	Vaish Associates

67	17/04/2023	Company Appeal(Companies Act)	710102036122023		SANJEEV KHEMKA VS KCL LIMITED & ORS.	Sec 252 (3)	24/04/2023	Upload completer documents/ merge in one pdf after that upload the petition	SAURABH
68	17/04/2023	Company Petition IB (IBC)	710102036072023		DIGISPICE TECHNOLOGIES LIMITED VS BHARAT SANCHAR NAGAM LIMITED	IBC Under Sec 9	24/04/2023	list of dates and events missed,	MOHIT NANDWANI
69	17/04/2023	Company Petition IB (IBC)	710102036092023		BURLINGTON LUXURY BRANDS PRIVATE LIMITED VS RIVERIA COMMERCIAL DEVELOPERS LIMITED	IBC Under Sec 9	25/04/2023	document uncompleted, etc	Kushank Garg
70	17/04/2023	Company Petition IB (IBC)	710102036172023		SIDDHARTH KUMAR VS RIVERIA COMMERCIAL DEVELOPERS LIMITED	Section 94(1)	25/04/2023	master index missed, page:136, 174-177, not clear, 25rs advocate welfare and 3 court fee missed, etc	Himanshu Kapoor
71	18/04/2023	Company Appeal(Companies Act)	710102036362023		SIDDHARTH KUMAR VS RIVERIA COMMERCIAL DEVELOPERS LIMITED	Sec 252 (3)	25/04/2023	Pg no 88 missed	AWNISH
72	18/04/2023	Company Appeal(Companies Act)	710102036552023		SIDDHARTH KUMAR VS RIVERIA COMMERCIAL DEVELOPERS LIMITED	Sec 252 (3)	25/04/2023	No sign in every pgs of petition	Kunal Sharma
73	18/04/2023	CA(A) Merger and Amalgamation(Companies Act)	710102036372023		ANANT OVERSEAS PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI & HARYANA	Sec. 230-232, Sec 234	25/04/2023	Some serial no not showing in annexuress, pgs not clear 89 to 106,120	ASHISH
74	17/04/2023	CA(A) Merger and Amalgamation(Companies Act)	710102036252023		CUSHMAN & WAKEFIELD ADVISORY ASIA(INDIA) PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI & HARYANA	Sec. 230-232, Sec 234	25/04/2023	pgs not clear 254,255, 5rs welfare missed in each vakaltnama	ANUBHAV
75	18/04/2023	Company Appeal(Companies Act)	710102036662023		CUSHMAN & WAKEFIELD ADVISORY ASIA(INDIA) PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI & HARYANA	Sec 252 (1) - By Government Body	25/04/2023	Roc advance service missed	Puneett Singhal
76	11/4/2023	Contempt Petition (IBC)	710102033092023		VIVEK KUMAR VS VINAY JAIN	Rule 11 of NCLT, 2016	25/04/2023	wrong section, for contempt petition main section is rule 11 of nclt and for other section under read with tag, wrong section , page;147-157, not clear, contempt petition under rule 11 not mention page 11 , etc	Mani Gupta
77	19/04/2023	Company Petition IB (IBC)	710102036912023		ABHISHEK GUPTA (PROPRIETOR) NIRMAL INDUSTRIES VS JPM INDUSTRIES LIMITED	IBC Under Sec 9	25/04/2023	wrong pdf uploaded, respondent details not match etc	DHRUV KUMRA
78	14/04/2023	Contempt Petition (IBC)	710102034462023		HARISH TANEJA VS ASSET RECONSTRUCTION COMPANY INDIA LIMITED	Sec 60(5)	25/04/2023	wrong section, contempt petition under rule 11 of nclt and for other section under read with tag, memo of parties, brief of synopsis list of dates and events missed, etc	Harish
79	18/04/2023	Company Petition IB (IBC)	710102036742023		HANKOOK TIRES INDIA LLP VS ASSET RECONSTRUCTION COMPANY INDIA LIMITED	IBC Section 59	25/04/2023	master data missed,etc	VARSHA
80	18/04/2023	Company Petition IB (IBC)	710102036752023		SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA VS SUNIL KUMAR SHARMA	Section 95(1)	25/04/2023	jurisdiction Allahabad	Harish Taneja

81	19/04/2023	Company Petition IB (IBC)	710102036952023		ABHISHEK GUPTA (PROPRIETOR) NIRMAL INDUSTRIES VS J P M AUTOMOBILES LIMITED	IBC Under Sec 9	25/04/2023	volume wise index missed, petition every pages sign missed, page:180, 355, cut, etc	DHRUV KUMRA
82	7/4/2023	Company Petition IB (IBC)	710102031782023		BAOSTEEL ENGINEERING INDIA PRIVATELIMITED VS J P M AUTOMOBILES LIMITED	IBC Section 59	25/04/2023	master data missed,	Manish
83	9/4/2023	Company Petition IB (IBC)	710102032262023		TEIL PROJECTS LIMITED VS REGISTRAR OF COMPANIES DELHI & HARYANA	IBC Section 59	25/04/2023	after page:65 page is blank, vakalatnama heading wrong, (mumbai bench),etc	ASHISH
84	19/04/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102037032023		G.G.ICE AND COLD STORAGE PRIVATE LIMITED VS BNG INFRABUILD PRIVATE LIMITED	Sec. 230-232, Sec 234	27/04/2023	Wrong section and wrong case type select	CHANDRA
85	19/04/2023	Company Petition IB (IBC)	710102037182023		INDIA RESURGENCE ARC PRIVATE LIMITED VS SGS CONSTRUCTION & DEVELOPERS PRIVATELIMITED	IBC under Sec 7	25/04/2023	pagination missed, index pages are not mark, etc	Angad
86	22/04/2023	Company Petition IB (IBC)	710102037962023		JEET ASIA PRIVATE LIMITED VS SHIVA BUILDTECH PRIVATE LIMITED	IBC Under Sec 9	25/04/2023	volume wise pdf not uploaded, max 200 page per volume with index, brief of synopsis missed, petition every pages sign missed, estamp duty missed with all affidavit, true copy sign missed on every pages of annexures, advocate sign missed on vakalatnama, 25rs advocate welfare and 3rs court fee missed on vakalatnama, pagination on top of the right hand side, contact to registry, recheck etc,	Manish
87	22/04/2023	Company Petition IB (IBC)	710102038012023		KRISHAN SINGH VS SHIVA BUILDTECH PRIVATE LIMITED	IBC Under Sec 9	25/04/2023	volume wise pdf not uploaded, max 200 page per volume with index, brief of synopsis missed, petition every pages sign missed, estamp duty missed with all affidavit, true copy sign missed on every pages of annexures, advocate sign missed on vakalatnama, 25rs advocate welfare and 3rs court fee missed on vakalatnama, pagination on top of the right hand side, contact to registry etc,	Manish
88	20/04/2023	Transfer Petition (IBC)	710102037492023		MAYUR PANKH PROPERTIES PVT. LTD. VS MR. RAJENDRA KUMAR GIRDHAR	Rule16(d),NCLT Rules,2016 IBC	25/04/2023	Case type wrong	Varun Kalra
89	20/04/2023	Contempt Petition (IBC)	710102037512023		AAA INSOLVENCY PROFESSIONALS LLP RESOLUTION PROFESSIONAL MOTHERS PRIDE EDUCATION INSTITUTION PRIVATE LIMITED VS MEGHA VERMA	Sec 60(5)	25/04/2023	wrong section, for contempt petition main section is rule 11 of nclt and for other section under read with tag, etc	AMAR VIVEK

90	22/04/2023	Company Petition IB (IBC)	710102037992023		DECCANS SAFETY GLASS WORKS PRIVATE LIMITED VS ATS TOWNSHIP PRIVATE LIMITED	IBC under Sec 7	28/04/2023	page:230-240 not clear, 25rs advocate welfare and 3rs court fee has been misplaced and pages on blank side of vaklatnama, etc.	Arjun Dewan
91	22/04/2023	Company Petition IB (IBC)	710102038002023		DECCANS SAFETY GLASS WORKS PRIVATE LIMITED VS ATS HOUSING PRIVATE LIMITED	IBC under Sec 7	28/04/2023	page:216-226 not clear, 25rs advocate welfare and 3rs court fee has been misplaced and pages on blank side of vaklatnama, etc.	Arjun Dewan
92	20/04/2023	Company Petition IB (IBC)	710102037402023		GLOBAL ENTERPRISES LOGISTICS PTE. LTD VS MOHAN LAL JAIN LIQUIDATOR OF SBS TRANSPOLE LOGISTICS PRIVATE LIMITED	Sec 42	25/04/2023	case type wrong, company appeal ibc, volume wise index missed, brief of synopsis missed, 25rs advocate welfare and 3rs court fee missed, etc	Divyanshu Rai
93	22/04/2023	Company Petition IB (IBC)	710102037932023		INDIAN BANK VS ANSAL PROPERTIES AND INFRASTRUCTURELIMIT ED	IBC under Sec 7,IBC under Sec 7	25/04/2023	counsel details with sign missed in volume 1 index, page:33-34 not clear, irp registration certificate missed, 3rs court fee missed on vakalatnama, etc	RAJESH KUMAR GAUTAM
94	20/04/2023	Company Petition (Companies Act)	710102037412023		ANNAMALAI CAPITAL SERVICES PRIVATE LIMITED VS MINDA CORPORATION LIMITED	Sec. 213	26/04/2023	Pgs not clear 88,90,91,96,100,104 to 116,190,193,508 to 510,512 to 636,667,919 to 921,934 to 962,1015,1027 to 1031,1035 to 1047,1061 to 1065,1070,1080 to 1082,1100,1184 to 1199,1205 to 1217,1242,1244,1250,1340 ,1356,1360 to 1370,1373,1374 volume wise separate index missed, pgs cut 1004 to 1010, pg no 1500 repeated,	B.Ragunath
95	21/04/2023	Company Appeal(Companies Act)	710102037602023		ANNAMALAI CAPITAL SERVICES PRIVATE LIMITED VS MINDA CORPORATION LIMITED	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	26/04/2023	E stamp &&& affidavit not notarize, pgs not clear 30,34,37, 1rs court fees missed in vakaltnama	Puneett Singhal
96	22/04/2023	Company Appeal(Companies Act)	710102037892023		ANNAMALAI CAPITAL SERVICES PRIVATE LIMITED VS MINDA CORPORATION LIMITED	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	28/04/2023	Stk 07 missed	PUNEET
97	22/04/2023	Company Appeal(Companies Act)	710102037972023		ANNAMALAI CAPITAL SERVICES PRIVATE LIMITED VS MINDA CORPORATION LIMITED	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	28/04/2023	25rs welfare missed in vakaltnama	PUNEET
98	25/04/2023	Company Appeal(Companies Act)	710102038472023		ANNAMALAI CAPITAL SERVICES PRIVATE LIMITED VS MINDA CORPORATION LIMITED	Sec 252 (3) - By Government Body	28/04/2023	Sign missed in every pgs of petition, e stamp missed with supporting affidavit	EASHA KADIAN
99	21/04/2023	Company Petition (Companies Act)	710102037812023		RAHUL TREHAN VS KSN TOURS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	26/04/2023	Fees missed of section 210,23, pgs not clear 113, company master data missed	Jitesh
100	24/04/2023	CA(A) Merger and Amalgamation(Co mpanies Act)	710102038182023		MINDA TG RUBBER PRIVATE LIMITED VS KSN TOURS PRIVATE LIMITED	Rule 32	26/04/2023	case type wrong please mention true type copy from to where	Anuradha Dutt
101	25/04/2023	Company Appeal(Companies Act)	710102038692023		MINDA TG RUBBER PRIVATE LIMITED VS KSN TOURS PRIVATE LIMITED	Sec 252 (3)	26/04/2023	Pg no 34,35, stk 7 missed	Abhishek Nahta

102	21/04/2023	Company Petition (Companies Act)	710102037762023		AMARJEET KAUR MALIK & OTHERS VS TULIP INSTITUTIONAL SERVICES PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	26/04/2023	Section 242 fees missed, pgs not clear 119,121,122,148 to 154,170,187 to 194, AoA missed	Abhishek Nahta
103	24/04/2023	Company Appeal(Companies Act)	710102038372023		AMARJEET KAUR MALIK & OTHERS VS TULIP INSTITUTIONAL SERVICES PRIVATELIMITED	Sec 252 (3) - By Government Body	28/04/2023	Sign missed in every pgs of petition, e stamp missed with supporting affidavit	EASHA KADIAN
104	24/04/2023	Company Appeal(Companies Act)	710102038432023		AMARJEET KAUR MALIK & OTHERS VS TULIP INSTITUTIONAL SERVICES PRIVATELIMITED	Sec 252 (3) - By Government Body	28/04/2023	Sign missed in every pgs of petition, e stamp missed with supporting affidavit	EASHA KADIAN
105	24/04/2023	Company Appeal(Companies Act)	710102038392023		AMARJEET KAUR MALIK & OTHERS VS TULIP INSTITUTIONAL SERVICES PRIVATELIMITED	Sec 252 (3) - By Government Body	28/04/2023	Sign missed in every pgs of petition, e stamp missed with supporting affidavit, pgs not clear 29,30, wrong respondent name in technically	EASHA KADIAN
106	24/04/2023	Company Appeal(Companies Act)	710102038382023		AMARJEET KAUR MALIK & OTHERS VS TULIP INSTITUTIONAL SERVICES PRIVATELIMITED	Sec 252 (3) - By Government Body	28/04/2023	Sign missed in every pgs of petition, e stamp missed with supporting affidavit	EASHA KADIAN
107	24/04/2023	Company Appeal(Companies Act)	710102038412023		AMARJEET KAUR MALIK & OTHERS VS TULIP INSTITUTIONAL SERVICES PRIVATELIMITED	Sec 252 (3) - By Government Body	28/04/2023	Sign missed in every pgs of petition, e stamp missed with supporting affidavit, pgs not clear 29,30, wrong respondent name in technically	EASHA KADIAN
108	25/04/2023	Contempt Petition (IBC)	710102038772023		VICTORY INTERNATIONAL VS KIRAN MARTIN GOLLA LIQUIDATOR OF SUNGIL INDIA PRIVATE LIMITED	Rule 11 of NCLT, 2016	28/04/2023	brief of synopsis and list of dates and events missed, 5rs advocate welfare missed,etc	Pankaj
109	27/04/2023	CA(A) Merger and Amalgamation(Companies Act)	710102039332023		PARAMIC GOODS PVT LTD VS KIRAN MARTIN GOLLA LIQUIDATOR OF SUNGIL INDIA PRIVATE LIMITED	Sub-section (I) of section 230	28/04/2023	Synopsis missed	RAGHAV AGARWAL
110	25/04/2023	Company Appeal(Companies Act)	710102038452023		PARAMIC GOODS PVT LTD VS KIRAN MARTIN GOLLA LIQUIDATOR OF SUNGIL INDIA PRIVATE LIMITED	Sec 252 (3) - By Government Body	28/04/2023	Sign missed in every pgs of petition, e stamp missed with supporting affidavit	EASHA KADIAN
111	1/2/2023	Interlocutory Application (I.B.C)	710102012222023	COMPANY PETITION IB (IBC)/753(ND)2022	STATE BANK OF INDIA VS SMT SEEMA DHINGRA	Application under any other provisions- IBC	21/04/2023	please choose Application under any other provisions- IBC	ARV CHAMBERS LAW
112	27/02/2023	Interlocutory Application (I.B.C)	710102019662023	COMPANY PETITION IB (IBC)/510(PB)2019	PRAWINCHARAN PRAFULCHARAN DWARY LIQUIDATOR OF ROYAL WOOD PVT. LTD. VS SMT SEEMA DHINGRA	Sec 54(1)	21/04/2023	not clear page and welfare @ 25 rs and court fee @ rs 3 missing PLEASE CONTACT TO REGISTRY	Sumit
113	1/3/2023	Interlocutory Application (I.B.C)	710102020302023	COMPANY PETITION IB (IBC)/401(ND)2017	HINA RAMA NABAM VS SURINDER KUMAR	Sec 60(5)	25/04/2023	please merge in pdf E-Stamp Paper and Affidavit Missing pdf not clear and cut pages please upload clear copy	Abhimanyu Tewari
114	3/3/2023	Review Application (IBC)	710102021102023	COMPANY PETITION IB (IBC)/245(ND)2021	SONI E VEHICLE PVT LTD VS RUSTAGI PROJECTS PRIVATE LIMITED	Application under any other provisions- IBC	28/04/2023	case type wrong, section wrong,	Aditya Nayyar
115	10/3/2023	Interlocutory Application (I.B.C)	710102022842023	COMPANY PETITION IB (IBC)/717(ND)2019	SIDDHARTH CHAUHAN DIRECTOR (POWERS SUSPENDED) OF THE CORPORATE DEBTOR VS VIJAY SAINI	Sec 60(5)	28/04/2023	welfare missed @ 25 rs affidavit date missed	Shiv Mangal Sharma
116	11/3/2023	Interlocutory Application (I.B.C)	710102022982023	COMPANY PETITION IB (IBC)/607(PB)2020	M/S COOL CLOUD COMMUNICATION PVT. LTD. VS MR. ABHIMANYU MITTAL	Sec 60(5)	21/04/2023	page number not mention in index and 25-45,49-53,50, not clear page and and 57 translate to english	Anjaneya

117	10/3/2023	Interlocutory Application (I.B.C)	710102022872023	COMPANY PETITION IB (IBC)/41(ND)2023	MR. SAMEER BANSAL VS CANARA BANK	Application under any other provisions- IBC	25/04/2023	section wrong according your pdf	CHANDRA SHEKHER GUPTA
118	15/03/2023	Company Application(Companies Act)	710102024212023	COMPANY APPEAL(COMPANIES ACT)/46(ND)2023	ORION STRUCTURING AND DESIGN PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Rule 11 of NCLT	25/04/2023	case type wrong	GUNJAN MITTAL
119	18/03/2023	Interlocutory Application (I.B.C)	710102025272023	COMPANY PETITION IB (IBC)/1082(PB)2018	KIRAN DEVI VS M/S. ALCHEMIST TOWNSHIP INDIA LTD.	Sec 60(5)	25/04/2023	case type wrong	Kiran Devi
120	16/03/2023	Interlocutory Application (I.B.C)	710102024672023	COMPANY PETITION IB (IBC)/2628(ND)2019	MS SURYA POLYPET PRIVATE LIMITED VS MR. SHRAVAN KUMAR VISHNOI	Sec 60(5)	26/04/2023	Pg-6,7 missed , affidavit address mismatch	Lokesh jain
121	17/03/2023	Interlocutory Application (I.B.C)	710102024822023	COMPANY PETITION IB (IBC)/2178(ND)2019	DEBASHISH NANDA VS MR. SHRAVAN KUMAR VISHNOI	Sec 60(5)	24/04/2023	Page No. 119-121 Page Not clear	dhanjit kumar nath
122	22/03/2023	Interlocutory Application (I.B.C)	710102027212023	COMPANY PETITION IB (IBC)/763(ND)2021	KANTI MOHAN RUSTAGI VS RAJIV KUMAR JAIN	Sec 25(j)	21/04/2023	ticket not allowed mid on vakalatnama	KANTI MOHAN
123	22/03/2023	Interlocutory Application (I.B.C)	710102027102023	COMPANY PETITION IB (IBC)/882(ND)2020	INDRANI CHAUHAN VS LOGIX INFRA TECH PRIVATE LIMITED	Sec 60(5)	28/04/2023	stamp paper missed ,	BIRAJAKANTA MAHAPATRA
124	23/03/2023	Interlocutory Application (I.B.C)	710102027252023	COMPANY PETITION IB (IBC)/943(PB)2020	SREI INFRASTRUCTURE FINANCE LTD VS WORLDS WINDOW INFRASTRUCTURE & LOGISTICS PVT LTD	Sec 60(5)	25/04/2023	Due Payment for 12(2)	vidit jain
125	25/03/2023	Interlocutory Application (I.B.C)	710102028092023	COMPANY PETITION IB (IBC)/24(PB)2018	MR. RAM RATAN KANOONGO RESOLUTION PROFESSIONAL VS GANESHA OVERSEAS THROUGH PROPRIETOR SHRI RACHIT GOYAL	Sec 49(2)	26/04/2023	section wrong according your please see page 20 Extra Page Remove in PDF	Khushboo Shah
126	22/03/2023	Interlocutory Application (I.B.C)	710102027032023	COMPANY PETITION IB (IBC)/882(ND)2020	M/S. AHLUWALIA CONTRACTS (INDIA) LIMITED VS LOGIX INFRA TECH PRIVATE LIMITED	Sec 60(5)	27/04/2023	applicant name should be first in memo party vakalatnama pagination not mention in index stamp paper missed , sign missed some pages true copy sign missed on annexure on every pages vakalatnama pagination not done court fees missed @ 1	BIRAJAKANTA MAHAPATRA
127	27/03/2023	Interlocutory Application (I.B.C)	710102028562023	COMPANY PETITION IB (IBC)/298(ND)2022	KAY IRON WORK VS GHANARAM INFRAENGINEERS PVT LTD	Rule 11 of NCLT, 2016	24/04/2023	Main Case Wrong in All PDF	RAJIV K.GARG
128	30/03/2023	Interlocutory Application (I.B.C)	710102029522023	COMPANY PETITION IB (IBC)/233(ND)2022	GAGANDEEP SINGH TANEJA VS JINDAL BIOCHEM & DEVELOPERS PVT. LTD.	Sec 60(5)	21/04/2023	page no.698-714,747,817-830,847-878,888,893-904,936-947,973-974,977-979, not clear some pages not clear yet	VINIT TREHAN
129	28/03/2023	Interlocutory Application (I.B.C)	710102028992023	COMPANY PETITION IB (IBC)/397(PB)2018	ANUP SOOD VS ATHAR ZIA	Sec. 45 (1)	26/04/2023	page no.22-134,222-223,243,246,271-275, not clear page	NAMIT SURI
130	25/03/2023	Interlocutory Application (I.B.C)	710102028042023	COMPANY PETITION IB (IBC)/24(PB)2018	MR. RAM RATAN KANOONGO VS SINGHAM TRADING CO (THROUGH ITS PROPRIETOR MR. RAGHVENDRA)	Sec 49(2)	26/04/2023	section wrong according your pdf please see page number 9,18,	Khushboo Shah
131	28/03/2023	Interlocutory Application (I.B.C)	710102028982023	COMPANY PETITION IB (IBC)/397(PB)2018	ANUP SOOD VS ATHAR ZIA	Sec 66(1)	26/04/2023	section wrong according your pdf page no.24-136,224-225,227, not clear page sign missing in application page	NAMIT SURI
132	30/03/2023	Interlocutory Application (I.B.C)	710102029482023	COMPANY PETITION IB (IBC)/923(PB)2018	SARITA KISHORE VS RABINDER KUMAR MINTRI	Sec 60(5)	28/04/2023	Application every pages not sing.	RAJAN KUMAR HANS

133	30/03/2023	Interlocutory Application (I.B.C)	710102029502023	COMPANY PETITION IB (IBC)/2115(ND)2019	DAUPHIN CABLES PRIVATE LIMITED VS PARVEEN BANSAL ABLOOM INFOTECH PVT. LTD	Sec 60(5)	21/04/2023	case type wrong	Manish
134	1/4/2023	Interlocutory Application (I.B.C)	710102030142023	COMPANY PETITION IB (IBC)/2165(ND)2019	SUMAN KUMAR VERMA VS SANJAY SINGLA	Rule 11 of NCLT, 2016	21/04/2023	section and case type wrong	SUMAN
135	31/03/2023	Interlocutory Application (I.B.C)	710102029812023	COMPANY PETITION IB (IBC)/24(PB)2018	MR. RAM RATAN KANOONGO VS M/S MAYANK ENTERPRISES (THROUGH PROPRIETOR SHRI DEVKI NANDAN GARG)	Sec 49(2)	25/04/2023	E-Stamp and Affidavit Missing	Khushboo Shah
136	29/03/2023	Interlocutory Application (I.B.C)	710102029282023	COMPANY PETITION IB (IBC)/1835(ND)2019	RUKHSANA CHOUDHRY VS M/S MAYANK ENTERPRISES (THROUGH PROPRIETOR SHRI DEVKI NANDAN GARG)	Application under any other provisions- IBC	21/04/2023	page no.13-19 not clear page	ASHOK
137	4/4/2023	Interlocutory Application (I.B.C)	710102030692023	COMPANY PETITION IB (IBC)/1935(PB)2019	CANARA BANK VS WPIL LTD & ORS	Rule 11 of NCLT, 2016	25/04/2023	index incomplete and page no.1,6,9,12,17,21-22 cut page	HITESH SACHAR
138	4/4/2023	Interlocutory Application (I.B.C)	710102030812023	COMPANY PETITION IB (IBC)/1935(PB)2019	CANARA BANK VS M K SINGH & ORS	Rule 11 of NCLT, 2016	25/04/2023	page no.19-20,26,29, not clear page	HITESH SACHAR
139	4/4/2023	Interlocutory Application (I.B.C)	710102030742023	COMPANY PETITION IB (IBC)/1935(PB)2019	CANARA BANK VS S.N MODAK & OTHERS	Rule 11 of NCLT, 2016	25/04/2023	25 Rs. Welfare Fund Fess Missing in Vakalatnama and Page No. 19-20 Page Cut	HITESH SACHAR
140	6/4/2023	Interlocutory Application (I.B.C)	710102031642023	COMPANY PETITION IB (IBC)/599(PB)2022	RP SANJEEV CHAUDHARY VS S.N MODAK & OTHERS	Sec 60(5)	27/04/2023	affidavit address mismatch of stamp paper application missed	Sanjeev
141	6/4/2023	Interlocutory Application (I.B.C)	710102031572023	COMPANY PETITION IB (IBC)/397(ND)2020	PRISTINE FACILITY & MANAGEMENT SERVICES PVT. LTD VS VENICE MAINTENANCE LLP	Rule 11 of NCLT, 2016	28/04/2023	case type wrong and due payment other section	Rishi Sehgal
142	5/4/2023	Interlocutory Application (I.B.C)	710102031372023	COMPANY PETITION IB (IBC)/401(ND)2017	JAGBIR VS EARTH INFRASTRUCTURE LTD	Application under any other provisions- IBC,Application under any other provisions- IBC,Rule 11 of NCLT, 2016	26/04/2023	section wrong according youyr pdf due payment on section	Sarfaraz Karim
143	6/4/2023	Interlocutory Application (I.B.C)	710102031672023	COMPANY PETITION IB (IBC)/599(PB)2022	RP SANJEEV CHAUDHARY VS EARTH INFRASTRUCTURE LTD	Sec 12(2)	27/04/2023	affidavit address mismatch of stamp paper	Sanjeev
144	7/4/2023	Interlocutory Application (I.B.C)	710102031922023	COMPANY PETITION IB (IBC)/882(ND)2020	MRS. INDU SUNIL DANG VS MR. ATUL MITTAL	Sec 60(5)	26/04/2023	memo party missed in index and in application affidavit and stamp paper missed	Gaurav Raj Shrawat
145	7/4/2023	Interlocutory Application (I.B.C)	710102031962023	COMPANY PETITION IB (IBC)/711(ND)2018	RAJESH KUMAR PARAKH VS REGISTRAR OF COMPANIES	Sec 54(1)	26/04/2023	page number missing in index and sign missing in application page and stamp paper missing and page number missing in application page	Ahsan Ahmad
146	25/03/2023	Interlocutory Application (I.B.C)	710102028072023	COMPANY PETITION IB (IBC)/24(PB)2018	MR. RAM RATAN KANOONGO RESOLUTION PROFESSIONAL VS SARTHAK TRADING CO. THROUGH PROPRIETOR SHRI NARENDER GUPTA	Sec 49(2)	26/04/2023	section wrong according your pdf please see page number 9,19,	Khushboo Shah
147	7/4/2023	Interlocutory Application (I.B.C)	710102032002023	COMPANY PETITION IB (IBC)/227(ND)2019	SHREE NAVRANG SUPPLIERS PVT LTD VS BAJAJ APPLIANCES LTD	Rule 11 of NCLT, 2016	26/04/2023	sign missing in application page every pages	ASHISH
148	8/4/2023	Restoration Application (IBC)	710102032182023	COMPANY PETITION IB (IBC)/1781(ND)2018	INDU KUMAR AND ORS VS SAHA INFRA TECH PRIVATE LTD	Any other provision - Govt body	28/04/2023	page no. 14 not clear	Amulya Dhingra

149	10/3/2023	Interlocutory Application (I.B.C)	710102022612023	COMPANY PETITION IB (IBC)/24(PB)2018	MR. RAM RATAN KANOONGO VS MR. KEWAL KRISHAN KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	26/04/2023	section wrong according your pdf please see page number 9,18,	Khushboo Shah
150	10/4/2023	Interlocutory Application (I.B.C)	710102032482023	COMPANY PETITION IB (IBC)/17(ND)2019	MANOJ KULSHRESTHA RESOLUTION PROFESSIONAL OF INTELICITY BUSINESS PARK PRIVATE LIMITED VS MR. KEWAL KRISHAN KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Rule 11 of NCLT, 2016	26/04/2023	memo party missed in index	Sumesh
151	11/4/2023	Interlocutory Application (I.B.C)	710102032702023	COMPANY PETITION IB (IBC)/889(ND)2019	MOHD NAZIM KHAN (APPLICATION FOR SEEKING DIRECTION _ITPL) VS M/S INTERNATIONAL TRENCHING PVT LTD	Sec 60(5)	26/04/2023	,72-73,141-144, not clear page	MOHD NAZIM KHAN
152	13/04/2023	Interlocutory Application (I.B.C)	710102033882023	COMPANY PETITION IB (IBC)/1028(ND)2018	RAJIV BHATNAGAR VS M/S INTERNATIONAL TRENCHING PVT LTD	Application under any other provisions- IBC	21/04/2023	Pagination Wrong in PDF According your Index	Mansij
153	12/4/2023	Interlocutory Application (I.B.C)	710102033412023	COMPANY PETITION IB (IBC)/843(ND)2018	KALU RAM JAIN AND ANR VS M/S INTERNATIONAL TRENCHING PVT LTD	Sec 60(5)	26/04/2023	Applicant Should be First on Memo Party	ADITYA
154	23/03/2023	Restoration Application (IBC)	710102027312023	COMPANY PETITION IB (IBC)/239(ND)2022	ASREC (INDIA) LTD. VS TEN TRAVELS PRIVATE LIMITED	Rule 11 of NCLT, 2016	28/04/2023	Applicant name should be first in memo of party	Vidhisha Haritwal
155	11/4/2023	Interlocutory Application (I.B.C)	710102032822023	COMPANY PETITION IB (IBC)/354(PB)2021	MANISH KUMAR VS PRIYANKA CHOUHAN	Application under any other provisions- IBC	26/04/2023	Case Type Wrong	SUNIL KUMAR JAIN
156	11/4/2023	Interlocutory Application (I.B.C)	710102033002023	COMPANY PETITION IB (IBC)/839(ND)2022	BHOOPESH GUPTA VS MR. AMAR NATH RAI	Rule 11 of NCLT, 2016	26/04/2023	Proof of Service Missing or please mention full details RP and applicant name should be first in memo party and in case title	ABHISHEK DEVGAN
157	11/4/2023	Interlocutory Application (I.B.C)	710102032892023	COMPANY PETITION IB (IBC)/1935(PB)2019	SAJEVE BHUSHAN DEORA ERSTWHILE RESOLUTION PROFESSIONAL OF SMS PARYAVARAN LTD VS MR. AMAR NATH RAI	Rule 154 (1)	26/04/2023	double pagination not allowed on single page prayer missed	Sajeve Bhushan Deora
158	13/04/2023	Interlocutory Application (I.B.C)	710102034032023	COMPANY PETITION IB (IBC)/1514(ND)2019	PAWAN KUMAR GOYAL VS MR. AMAR NATH RAI	Application under any other provisions- IBC	21/04/2023	Page No. 21 Missing in PDF according your Index	ISWAR
159	15/04/2023	Interlocutory Application (I.B.C)	710102034812023	COMPANY PETITION IB (IBC)/295(ND)2022	KAMALL AHUJA VS CHANPREET SINGH	19(2)	27/04/2023	Date Missing in Notary and Date Missing in Vakalatnama	KAMALL AHUJA
160	14/04/2023	Restoration Application (IBC)	710102034702023	COMPANY PETITION IB (IBC)/181(ND)2023	SHASHI BERIWAL AND COMPANY PRIVATELIMITED VS LAXMI FOILS PRIVATE LIMITED	Application under any other provisions- IBC	21/04/2023	applicant sign missing and affidavit back date	Atul Singh
161	14/04/2023	Interlocutory Application (I.B.C)	710102034362023	COMPANY PETITION IB (IBC)/307(ND)2019	ANIL KOHLI RESOLUTION PROFESSIONAL FOR M/S FRANCO LEONE LIMITED VS VISHAL BHAMBARI	Sec 60(5)	21/04/2023	Applicant Detail Incomplete in Memo Party	ABHISHEK
162	14/04/2023	Interlocutory Application (I.B.C)	710102034662023	COMPANY PETITION IB (IBC)/1529(ND)2019	AMIT KUMAR GUPTA VS PRABHAKAR KUMAR	Sec 60(5)	21/04/2023	affidavit address mismatch of stamp paper	Shashank Sushil Mangal
163	15/04/2023	Interlocutory Application (I.B.C)	710102034822023	COMPANY PETITION IB (IBC)/1344(PB)2018	ALOK KUMAR AGARWAL LIQUIDATOR FOR NOIDA SOFTWARE TECHNOLOGY PARK LIMITED VS PRABHAKAR KUMAR	Application under any other provisions- IBC	21/04/2023	Page No. 95,96 Cutting	ABHISHEK
164	14/04/2023	Interlocutory Application (I.B.C)	710102034712023	COMPANY PETITION IB (IBC)/228(PB)2018	MOHAN LAL JAIN VS KALIBER ASSOCIATES PRIVATE LIMITED	Application under any other provisions- IBC	21/04/2023	page no. 28-38 not clear page	Mohan Lal

165	14/04/2023	Interlocutory Application (I.B.C)	710102034542023	COMPANY PETITION IB (IBC)/744(ND)2022	MR. KHUSHVINDER SINGHAL VS KALIBER ASSOCIATES PRIVATE LIMITED	Rule 11 of NCLT, 2016	21/04/2023	memo party incomplete	Kanika
166	14/04/2023	Interlocutory Application (I.B.C)	710102034572023	COMPANY PETITION IB (IBC)/418(ND)2018	KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED VS KALIBER ASSOCIATES PRIVATE LIMITED	Application under any other provisions- IBC	21/04/2023	page no.54,131,136 not clear page and court fee missing	KULDEEP
167	15/04/2023	Interlocutory Application (I.B.C)	710102035022023	COMPANY PETITION IB (IBC)/1411(ND)2018	ASHOK KUMAR VS KALIBER ASSOCIATES PRIVATE LIMITED	Application under any other provisions- IBC	25/04/2023	page no.10-11 not clear page	ASHOK KUMAR
168	14/04/2023	Interlocutory Application (I.B.C)	710102034392023	COMPANY PETITION IB (IBC)/1311(ND)2018	AKARSH KASHYAP VS KALIBER ASSOCIATES PRIVATE LIMITED	Application under any other provisions- IBC	21/04/2023	true copy missing	AKARSH KASHYAP
169	14/04/2023	Interlocutory Application (I.B.C)	710102034502023	COMPANY PETITION IB (IBC)/559(PB)2017	M/S PADIA TIMBER COMPANY PVT. LTD. VS KALIBER ASSOCIATES PRIVATE LIMITED	Sec 60(5)	21/04/2023	Counsel Detail Incomplete in Memo Party and Address Incomplete in Affidavit	Pankaj
170	14/04/2023	Interlocutory Application (I.B.C)	710102034282023	COMPANY PETITION IB (IBC)/1226(ND)2019	VINEET AGGARWAL VS KALIBER ASSOCIATES PRIVATE LIMITED	Application under any other provisions- IBC	21/04/2023	Memo Party Missing and Vakalatnama Not Mentioned in Index	VINEET AGGARWAL
171	14/04/2023	Interlocutory Application (I.B.C)	710102034272023	COMPANY PETITION IB (IBC)/744(ND)2022	KHUSHVINDER SINGHAL VS KALIBER ASSOCIATES PRIVATE LIMITED	Rule 11 of NCLT, 2016	21/04/2023	Applicant Name Should be First on Memo Party	Kanika
172	15/04/2023	Interlocutory Application (I.B.C)	710102034852023	COMPANY PETITION IB (IBC)/113(ND)2021	PALM PRODUCTS PRIVATE LIMITED VS KATRA REALTORS PRIVATE LIMITED	Any other provision - Govt body	21/04/2023	Section Wrong , Applicant name should be first in memo of party and Memo of party Top in index	Sidhant Kumar
173	15/04/2023	Interlocutory Application (I.B.C)	710102034942023	COMPANY PETITION IB (IBC)/1794(ND)2019	ANIL GOEL LIQUIDATOR OF NATH MOTORS PVT LTD VS KATRA REALTORS PRIVATE LIMITED	Sec 60(5)	21/04/2023	page no.30 not clear page	aditya gauri
174	15/04/2023	Interlocutory Application (I.B.C)	710102034902023	COMPANY PETITION IB (IBC)/1493(PB)2018	ENKAY INDIA RUBBER CO PVT LTD VS SUMERU PROCESSORS PVT LTD	Sec 60(5)	24/04/2023	sing missing in application page and section wrong	RAJIV MALIK
175	15/04/2023	Interlocutory Application (I.B.C)	710102034842023	COMPANY PETITION IB (IBC)/113(ND)2021	PALM PRODUCTS PRIVATE LIMITED VS KATRA REALTORS PRIVATE LIMITED	Any other provision - Govt body	24/04/2023	memo party missing and section wrong	Sidhant Kumar
176	15/04/2023	Interlocutory Application (I.B.C)	710102034952023	COMPANY PETITION IB (IBC)/2144(ND)2019	SUBHASH KUMAR KUNDRA VS KATRA REALTORS PRIVATE LIMITED	Sec 60(5)	25/04/2023	section wrong according to the pdf,	HONEY SATPAL
177	16/04/2023	Interlocutory Application (I.B.C)	710102035902023	COMPANY PETITION IB (IBC)/1397(PB)2019	NAVAL VASHIST VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	25/04/2023	welfare and court fee missing and true copy missing in annexure page	HARSH VARDHAN
178	15/04/2023	Interlocutory Application (I.B.C)	710102034982023	COMPANY PETITION IB (IBC)/185(PB)2017	PRAVEEN DUA LIQUIDATOR VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Application under any other provisions- IBC	21/04/2023	true copy missing page no. 9,10,11,12	ASHOK
179	15/04/2023	Interlocutory Application (I.B.C)	710102035272023	COMPANY PETITION IB (IBC)/564(ND)2019	KASHI VISWANATHAN SIVARAMAN LIQUIDATOR OF GLOBALITE INDUSTRIES PRIVATE LIMITED VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Application under any other provisions- IBC	21/04/2023	page no 41 not clear	aditya gauri
180	15/04/2023	Interlocutory Application (I.B.C)	710102035782023	COMPANY PETITION IB (IBC)/1446(PB)2018	DENA BANK VS RATHI SUPER STEEL LIMITED	Application under any other provisions- IBC	21/04/2023	page no.41-51 not clear page	Harish Chander Arora

181	15/04/2023	Interlocutory Application (I.B.C)	710102035502023	COMPANY PETITION IB (IBC)/2158(ND)2019	CHANCHAL DUA LIQUIDATOR FOR HITECH GRAIN VS RATHI SUPER STEEL LIMITED	Application under any other provisions- IBC	21/04/2023	page no. 145-147 are not clear	ABHISHEK
182	15/04/2023	Interlocutory Application (I.B.C)	710102035642023	COMPANY PETITION IB (IBC)/1017(ND)2020	PUNEET SAKHUJA VS RATHI SUPER STEEL LIMITED	Application under any other provisions- IBC	24/04/2023	stamp paper missing	MILAN
183	15/04/2023	Interlocutory Application (I.B.C)	710102035232023	COMPANY PETITION IB (IBC)/1045(ND)2020	MANOHAR LAL VIJ VS RATHI SUPER STEEL LIMITED	Application under any other provisions- IBC	21/04/2023		ABHISHEK DEVGAN
184	15/04/2023	Interlocutory Application (I.B.C)	710102035582023	COMPANY PETITION IB (IBC)/1510(ND)2019	DEEPIKA BHUGRA PRASAD LIQUIDATOR M/S KANIK ELECTRONICS PRIVATE LIMITED VS RATHI SUPER STEEL LIMITED	Application under any other provisions- IBC	21/04/2023	page 32 not clear and ib not mention in main case	aditya gauri
185	15/04/2023	Interlocutory Application (I.B.C)	710102035442023	COMPANY PETITION IB (IBC)/607(ND)2018	STAR MINERAL RESOURCES PRIVATE LIMITED THROUGH ITS LIQUIDATOR NARESH KUMAR BANSAL VS RATHI SUPER STEEL LIMITED	Application under any other provisions- IBC	21/04/2023	Address Not mention in Affidavit	Naresh Kumar Bansal
186	15/04/2023	Interlocutory Application (I.B.C)	710102035622023	COMPANY PETITION IB (IBC)/969(ND)2020	KAILASH CHAND GUPTA VS RATHI SUPER STEEL LIMITED	Application under any other provisions- IBC	24/04/2023	stamp paper missing	MILAN
187	15/04/2023	Interlocutory Application (I.B.C)	710102035392023	COMPANY PETITION IB (IBC)/398(PB)2017	ANIL KUMAR SHARMA LIQUIDATOR OF MACRO COMMERCE PRIVATE LIMITED VS RATHI SUPER STEEL LIMITED	Application under any other provisions- IBC	24/04/2023	page no.30-32 not clear page	anil Kumar sharma
188	15/04/2023	Interlocutory Application (I.B.C)	710102035592023	COMPANY PETITION IB (IBC)/597(PB)2017	SANJAY GUPTA LIQUIDATOR OF SO NEAR INDUSTRIES LIMITED VS RATHI SUPER STEEL LIMITED	Application under any other provisions- IBC	24/04/2023	page no.21 not clear page	aditya gauri
189	15/04/2023	Interlocutory Application (I.B.C)	710102035762023	COMPANY PETITION IB (IBC)/643(ND)2018	M/S. A TO Z BARTER PVT. LTD. VS RATHI SUPER STEEL LIMITED	Application under any other provisions- IBC	24/04/2023	page no.17-18 missing	aditya gauri
190	15/04/2023	Interlocutory Application (I.B.C)	710102035662023	COMPANY PETITION IB (IBC)/144(PB)2017	ANIL KOHLI LIQUIDATOR FOR S R FOILS AND TISSUE LIMITED VS RATHI SUPER STEEL LIMITED	Application under any other provisions- IBC	24/04/2023	page no.1,14, not clear page	ABHISHEK
191	15/04/2023	Interlocutory Application (I.B.C)	710102035772023	COMPANY PETITION IB (IBC)/867(PB)2019	DEEPIKA B PRASAD VS RATHI SUPER STEEL LIMITED	Application under any other provisions- IBC	24/04/2023	page no.missing after 29 page in index	Dhananjaya Sud
192	15/04/2023	Interlocutory Application (I.B.C)	710102035752023	COMPANY PETITION IB (IBC)/378(PB)2017	ANIL KOHLI LIQUIDATOR FOR MOSER BAER INDIA LIMITED VS RATHI SUPER STEEL LIMITED	Application under any other provisions- IBC	24/04/2023	page no.47-51,135,170-171, not clear page	ABHISHEK
193	15/04/2023	Interlocutory Application (I.B.C)	710102035742023	COMPANY PETITION IB (IBC)/132(PB)2017	PUNJAB NATIONAL BANK VS RATHI SUPER STEEL LIMITED	Application under any other provisions- IBC	24/04/2023	page 39- not clear page	SHALYA AGARWAL
194	15/04/2023	Interlocutory Application (I.B.C)	710102035702023	COMPANY PETITION IB (IBC)/731(PB)2018	ASHWINI MEHRA VS RATHI SUPER STEEL LIMITED	Rule 11 of NCLT, 2016	24/04/2023	page no. missing in index and sing missing in application page and page numbering missing in application and twice main case no. in pdf	RAGHAV CHADHA
195	15/04/2023	Interlocutory Application (I.B.C)	710102035482023	COMPANY PETITION IB (IBC)/3455(ND)2019	MK FURNACRAFT PRIVATE LIMITED VS RATHI SUPER STEEL LIMITED	Application under any other provisions- IBC	24/04/2023	sign missing in application page and stamp paper missing	Dhananjaya Sud

196	15/04/2023	Interlocutory Application (I.B.C)	710102035792023	COMPANY PETITION IB (IBC)/686(ND)2019	ANAND SONBHADRA RESOLUTION PROFESSIONAL M/S ALTECH INFRASTRUCTURE PRIVATE LIMITED VS REGIONAL PF COMMISSIONER (II) REGIONAL OFFICE ALWAR	Sec 60(5)	24/04/2023	main case wrong	aditya gauri
197	15/04/2023	Interlocutory Application (I.B.C)	710102035462023	COMPANY PETITION IB (IBC)/17(ND)2018	MANOJ KUMAR ANAND LIQUIDATOR VS REGIONAL PF COMMISSIONER (II) REGIONAL OFFICE ALWAR	Regulation 44(2), Liquidation process Regulation, 2016	24/04/2023	main case wrong	ABHISHEK
198	15/04/2023	Interlocutory Application (I.B.C)	710102035002023	COMPANY PETITION IB (IBC)/161(PB)2022	DHARM VIR GUPTA VS REGIONAL PF COMMISSIONER (II) REGIONAL OFFICE ALWAR	Application under any other provisions- IBC	25/04/2023	page 12-13 not clear page	Dharm Vir Gupta
199	16/04/2023	Interlocutory Application (I.B.C)	710102035952023	COMPANY PETITION IB (IBC)/435(ND)2017	MALAK BHATT VS P.K INDUSTRIES PVT LTD	Sec 60(5)	25/04/2023	section wrong and sign missing in application page true copy missing	Malak Bhatt
200	17/04/2023	Interlocutory Application (I.B.C)	710102036012023	COMPANY PETITION IB (IBC)/809(ND)2021	IRP SUNIL KUMAR AGRAWAL VS P.K INDUSTRIES PVT LTD	22(3)a	25/04/2023	memo of party missing, council sing missing in index and application, section mention in index	SUNIL KUMAR AGRAWAL
201	16/04/2023	Interlocutory Application (I.B.C)	710102035872023	COMPANY PETITION IB (IBC)/2165(ND)2019	SUMAN KUMAR VERMA VS P.K INDUSTRIES PVT LTD	Application under any other provisions- IBC	25/04/2023	page no-33-36,38,40-45,55-58 not clear page	SUMAN
202	17/04/2023	Interlocutory Application (I.B.C)	710102036002023	COMPANY PETITION IB (IBC)/809(ND)2021	IRP SUNIL KUMAR AGRAWAL VS P.K INDUSTRIES PVT LTD	Application under any other provisions- IBC	25/04/2023	Affidavit wrong page mention in index	SUNIL KUMAR AGRAWAL
203	17/04/2023	Interlocutory Application (I.B.C)	710102036022023	COMPANY PETITION IB (IBC)/603(ND)2020	POORIT GOYAL VS RAKESH KUMAR	19(2)	25/04/2023	page no.22,24, not clear page and page number missing after 64 page and double page numbering	POORIT
204	17/04/2023	Interlocutory Application (I.B.C)	710102035972023	COMPANY PETITION IB (IBC)/1095(ND)2019	RAIN AUTOMOTIVE INDIA PVT LTD VS RAKESH KUMAR	Application under any other provisions- IBC	25/04/2023	notary missing stamp and affidavit	Maya Gupta
205	17/04/2023	Interlocutory Application (I.B.C)	710102036162023	COMPANY PETITION IB (IBC)/113(ND)2021	PALM PRODUCTS PRIVATE LIMITED VS KATRA REALTORS PRIVATE LIMITED	Any other provision - Govt body	25/04/2023	section wrong and section not mention in index and memo party missing	Sidhant Kumar
206	17/04/2023	Interlocutory Application (I.B.C)	710102036142023	COMPANY PETITION IB (IBC)/2906(ND)2019	ATIUTTAM PRASAD SINGH VS KATRA REALTORS PRIVATE LIMITED	Application under any other provisions- IBC	27/04/2023	Main Case Wrong in PDF	ATIUTTAM
207	17/04/2023	Interlocutory Application (I.B.C)	710102036102023	COMPANY PETITION IB (IBC)/477(PB)2017	KARAN MALHOTRA VS KATRA REALTORS PRIVATE LIMITED	Application under any other provisions- IBC	25/04/2023	status reports missing	KARAN MALHOTRA
208	17/04/2023	Interlocutory Application (I.B.C)	710102036152023	COMPANY PETITION IB (IBC)/1367(PB)2018	NAVNEET KUMAR GUPTA LIQUIDATOR OF C & C CONSTRUCTIONS LIMITED VS KATRA REALTORS PRIVATE LIMITED	Application under any other provisions- IBC	25/04/2023	memo party missing	KARAN MALHOTRA
209	18/04/2023	Interlocutory Application (I.B.C)	710102036392023	COMPANY PETITION IB (IBC)/3042(ND)2019	DIRECTORATE OF GST INTELLIGENCE VS NICE PROJECT LIMITED	Application under any other provisions- IBC	28/04/2023		Aniruddha Deshmukh
210	18/04/2023	Interlocutory Application (I.B.C)	710102036442023	COMPANY PETITION IB (IBC)/3390(ND)2019	KAPIL DEV DHIR VS NICE PROJECT LIMITED	Application under any other provisions- IBC	21/04/2023	Affidavit address mismatch and Page No. 8-9 Not Clear	KAPIL
211	18/04/2023	Interlocutory Application (I.B.C)	710102036452023	COMPANY PETITION IB (IBC)/487(ND)2018	NILESH SHARMA VS NICE PROJECT LIMITED	Sec 60(5)	25/04/2023	page no.25-36 not clear page and ib not mention in main case	Aditi Sharma
212	18/04/2023	Interlocutory Application (I.B.C)	710102036462023	COMPANY PETITION IB (IBC)/531(ND)2018	NILESH SHARMA VS NICE PROJECT LIMITED	Application under any other provisions- IBC	25/04/2023	double page numbering	Aditi Sharma

213	17/04/2023	Interlocutory Application (I.B.C)	710102036322023	COMPANY PETITION IB (IBC)/2130(ND)2019	DEEPAK VIDYASAGAR KATIYAR VS NILESH SHARMA	Sec 60(5)	24/04/2023	e-stemp paper is missing, sing missing in annexure, double pagination page no. 52 to 173 , Rs 25 welfare and 3 Rs. Court fees missing in Vakalatnama,	Bilal
214	18/04/2023	Interlocutory Application (I.B.C)	710102036342023	COMPANY PETITION IB (IBC)/477(ND)2021	SANJEET KUMAR SHARMA INTREM RESOLUTION PROFESSIONAL VS NILESH SHARMA	Sec 60(5)	25/04/2023	page 19-22 not clear page and section not mention in index	MILAN
215	18/04/2023	Interlocutory Application (I.B.C)	710102036412023	COMPANY PETITION IB (IBC)/919(ND)2020	GYAN CHANDRA MISHRA VS HYNITE FARMS PRIVATE LIMITED	Application under any other provisions- IBC	25/04/2023	section not mention in index and application	Abhishek Anand
216	17/04/2023	Interlocutory Application (I.B.C)	710102036302023	COMPANY PETITION IB (IBC)/29(ND)2018	SAJEVE BHUSHAN DEORA LIQUIDATOR VS HYNITE FARMS PRIVATE LIMITED	Application under any other provisions- IBC	25/04/2023	page no. 16 -17 missing, 35 typed copy and page no. 51,108,121 not clear	Sajeve Bhushan Deora
217	18/04/2023	Interlocutory Application (I.B.C)	710102036382023	COMPANY PETITION IB (IBC)/455(PB)2017	SAJEVE BHUSHAN DEORA IN LIQUIDATIONS VS HYNITE FARMS PRIVATE LIMITED	Application under any other provisions- IBC	25/04/2023	page no. 135-161,185,186,188,189,196,214,308 to 334,338,349-353,358 to 362 not clear	Sajeve Bhushan Deora
218	17/04/2023	Restoration Application (IBC)	710102036262023	COMPANY PETITION IB (IBC)/90(ND)2022	RAJENDER PRASAD & ORS. VS SUPERTECH LIMITED	Rule 11 of NCLT, 2016	25/04/2023	applicant sign missing in prayer	Chaitanyashil
219	2/3/2023	Interlocutory Application (I.B.C)	710102020582023	COMPANY PETITION IB (IBC)/1529(ND)2019	LALIT KUMAR ASTHANA VS PRABHAKAR KUMAR	Sec 60(5)	26/04/2023	File Not Uploaded	Rajiv Malik
220	19/04/2023	Company Application(Companies Act)	710102036942023	COMPANY PETITION (COMPANIES ACT)/48(ND)2014	ARUN MEHTA VS SATRAMDAS GEHRIMAL JEWELLERS PRIVATE LIMITED	Sec. 242(4)	25/04/2023	memo party missing and section wrong	Rajiv
221	18/04/2023	Interlocutory Application (I.B.C)	710102036632023	COMPANY PETITION IB (IBC)/285(ND)2021	RAMESH KUMAR ARORA VS EMAAR INDIA LIMITED	Application under any other provisions- IBC	25/04/2023	affidavit address mismatch of stamp paper	LOKESH
222	12/4/2023	Interlocutory Application (I.B.C)	710102033642023	COMPANY PETITION IB (IBC)/654(PB)2019	VIVEK KUMAR (RESOLUTION PROFESSIONAL) FOR M/S AVJ DEVELOPERS (INDIA) PVT. LTD. VS VINAY JAIN	Sec 25(j),Application under any other provisions- IBC	27/04/2023	please choose Application under any other provisions- IBC	Mani Gupta
223	18/04/2023	Interlocutory Application (I.B.C)	710102036582023	COMPANY PETITION IB (IBC)/2690(ND)2019	AISHWARYA MOHAN GAHRANA VS VINAY JAIN	Application under any other provisions- IBC	25/04/2023	page no.17-20 not clear page	A M Gahrana
224	19/04/2023	Interlocutory Application (I.B.C)	710102036812023	COMPANY PETITION IB (IBC)/3095(ND)2019	MR. RAM SINGH SETIA VS EUROTAS INFRASTRUCTURE LIMITED	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3),Application under any other provisions- IBC	21/04/2023	Memo Party Missing and E-Stamp Paper Missing and Affidavit Address Wrong in Affidavit and Due Payment Other Section	Md Altaf
225	18/04/2023	Interlocutory Application (I.B.C)	710102036642023	COMPANY PETITION IB (IBC)/26(ND)2023	VARUN GOEL VS EUROTAS INFRASTRUCTURE LIMITED	Application under any other provisions- IBC	25/04/2023	memo party missing	Varun
226	18/04/2023	Interlocutory Application (I.B.C)	710102036652023	COMPANY PETITION IB (IBC)/106(ND)2017	MRS. MEGHA AGARWAL VS EUROTAS INFRASTRUCTURE LIMITED	Sec 60(5)	25/04/2023	page number not mention in index after 79 page	AKSHAY PETKAR
227	19/04/2023	Interlocutory Application (I.B.C)	710102036892023	COMPANY PETITION IB (IBC)/1031(ND)2018	SAJEVE BHUSHAN DEORA LIQUDETOR VS EUROTAS INFRASTRUCTURE LIMITED	Application under any other provisions- IBC	26/04/2023	affidavit missing and page no.51,87-88,96-100,101-104, not clear page	Sajeve Bhushan Deora
228	19/04/2023	Interlocutory Application (I.B.C)	710102036842023	COMPANY PETITION IB (IBC)/463(ND)2022	ASHOK CHAND SRIVASTAV & ORS VS THREE C PROPERTIES PRIVATE LIMITED	Rule 11 of NCLT, 2016	26/04/2023	page no. not mention after 8 page in index	Kartavya Batra
229	18/04/2023	Interlocutory Application (I.B.C)	710102036782023	COMPANY PETITION IB (IBC)/2311(ND)2019	ZEP INFRASTECH LIMITED VS EARTH WATER LIMITED	Sec 60(5)	28/04/2023	applicant name first in memo party wit full details and applicant name first in online portal	Aasheesh

230	19/04/2023	Interlocutory Application (I.B.C)	710102036962023	COMPANY PETITION IB (IBC)/102(PB)2017	DBS BANK LTD. VS M/S EDU SMART SERVICES PVT. LTD.	Rule 11 of NCLT, 2016	26/04/2023	section wrong and pb not mention in main case	RITU
231	19/04/2023	Interlocutory Application (I.B.C)	710102036982023	COMPANY PETITION IB (IBC)/934(PB)2018	RAJ KUMAR SINGAL VS CHAIRMAN MONITORING COMMITTEE	Rule 11 of NCLT, 2016	25/04/2023	merge pdf, volume wise index missing, Rs 25 well fare and Rs 3 Court fee in Vakalatnama, page no 48,49,50,52 not clear , true copy every page of annexure	Nikhil
232	19/04/2023	Interlocutory Application (I.B.C)	710102036992023	COMPANY PETITION IB (IBC)/2311(ND)2019	RAVINDRA KUMAR GOYAL VS CHAIRMAN MONITORING COMMITTEE	Application under any other provisions- IBC	26/04/2023	page no.116-118,120,122,124,126,128,130,132,159-163,169,231,237, not clear page	SAMAKSH GOYAL
233	13/04/2023	Interlocutory Application (I.B.C)	710102034152023	COMPANY PETITION IB (IBC)/731(PB)2018	BARTEC INDIA PRIVATE LIMITED VS PUNJ LLYOD LIMITED	Rule 11 of NCLT, 2016	27/04/2023	vakalatnama & BR MISSING	Shashank Agarwal
234	19/04/2023	Interlocutory Application (I.B.C)	710102037192023	COMPANY PETITION IB (IBC)/552(ND)2021	MOHIT GOYAL VS K.S.N. BUILDWELL PVT LIMITED	Sec 60(5)	26/04/2023	section wrong	ADHISH SRIVASTAVA
235	19/04/2023	Interlocutory Application (I.B.C)	710102037162023	COMPANY PETITION IB (IBC)/1095(ND)2020	AJAY GUPTA RESOLUTION PROFESSIONAL VS K.S.N. BUILDWELL PVT LIMITED	Sec 12(2)	25/04/2023	page no.42-45 not clear page	MILAN
236	20/04/2023	Interlocutory Application (I.B.C)	710102037252023	COMPANY PETITION IB (IBC)/67(ND)2022	RABINDRA KUMAR MINTRI VS K.S.N. BUILDWELL PVT LIMITED	Sec 30	26/04/2023	due payment, page no. 147,156,381 typed copy page no. 159 to 189,228,229,230,269-271,340 not clear and upload proof of service	Ashu Kansal
237	19/04/2023	Interlocutory Application (I.B.C)	710102037102023	COMPANY PETITION IB (IBC)/102(PB)2017	DBS BANK LTD. VS M/S EDU SMART SERVICES PVT. LTD.	Rule 11 of NCLT, 2016	26/04/2023	section wrong and pb not mention in main case and true copy missing	RITU
238	13/04/2023	Interlocutory Application (I.B.C)	710102034132023	COMPANY PETITION IB (IBC)/2970(ND)2019	ASHISH SINGH VS M/S EDU SMART SERVICES PVT. LTD.	Application under any other provisions- IBC	24/04/2023	page no16-21,32, not clear page	Ashish
239	28/03/2023	Interlocutory Application (I.B.C)	710102028942023	COMPANY PETITION IB (IBC)/535(PB)2021	ABHIMANYU MITTAL VS HONEYWELL INTERNATIONAL (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	28/04/2023	stamp paper missed applicant name should be first in memo party	RAGHAV CHADHA
240	19/04/2023	Interlocutory Application (I.B.C)	710102037232023	COMPANY PETITION IB (IBC)/37(PB)2018	FANTASTIC BUILDCON PVT LTD- IN - LIQUIDATION VS HONEYWELL INTERNATIONAL (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	24/04/2023	case type wrong	OM PRAKASH VIJAY
241	22/04/2023	Interlocutory Application (I.B.C)	710102038032023	COMPANY PETITION IB (IBC)/242(ND)2021	RAVEEV RANJAN SINGH VS REGISTRAR OF COMPANIES	Sec 60(5)	24/04/2023	Address Mismatch in stemp paper, double pagenation , Page No. 47,48,49,50,52,60,64,66,70,71,73,72,75,92,94,96,97,98	KARAN
242	20/04/2023	Interlocutory Application (I.B.C)	710102037352023	COMPANY PETITION IB (IBC)/298(ND)2022	ADO CONMANT INDIA VS GHANARAM INFRAENGINEERS PVT LTD	Rule 11 of NCLT, 2016	24/04/2023	kindly update the memo of parties	RAJIV K.GARG
243	22/04/2023	Interlocutory Application (I.B.C)	710102038042023	COMPANY PETITION IB (IBC)/20(ND)2022	NARENDER KUMAR SHARMA VS NEWSTONE REALDEVELOPERS PRIVATE LIMITED	Application under any other provisions- IBC,Sec 60(5)	24/04/2023	Due payment other section, and Page No. 71,72,75,76,118,119,123,124, Not Clear and No typed Copy Of page No. 132,133	ADITYA MADAAN
244	21/04/2023	Interlocutory Application (I.B.C)	710102037542023	COMPANY PETITION IB (IBC)/350(PB)2021	NILESH SHARMA VS NEWSTONE REALDEVELOPERS PRIVATE LIMITED	Application under any other provisions- IBC	26/04/2023	memo of party missing, payer missing, proff of service mension in index	Aditi Sharma
245	21/04/2023	Interlocutory Application (I.B.C)	710102037652023	COMPANY PETITION IB (IBC)/26(ND)2023	VARUN GOEL VS NEWSTONE REALDEVELOPERS PRIVATE LIMITED	Application under any other provisions- IBC	26/04/2023	affidavit address mismatch of stamp paper	Varun

246	15/04/2023	Interlocutory Application (I.B.C)	710102035342023	COMPANY PETITION IB (IBC)/654(ND)2021	RELIABLE FINANCE CORP PVT LTD_2ND PROGRESS REPORT VS NEWSTONE REALDEVELOPERS PRIVATE LIMITED	Application under any other provisions- IBC	21/04/2023	page no-68 not clear page and page no1-5 not mention in index	MOHD NAZIM KHAN
247	21/04/2023	Interlocutory Application (I.B.C)	710102037622023	COMPANY PETITION IB (IBC)/397(ND)2022	MRS ANJU MAKHIJA VS IREO GRACE REALTECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	24/04/2023	multiple pdf upload and Memo of party is missing, address mismatch in affidavit	SONAL ANAND
248	15/04/2023	Interlocutory Application (I.B.C)	710102035712023	COMPANY PETITION IB (IBC)/299(ND)2019	DEEPIKA BHUGRA PRASAD LIQUIDATOR MIS PARIVARTAN BUILD TECH PRIVATE LIMITED VS IREO GRACE REALTECH PRIVATE LIMITED	Application under any other provisions- IBC	24/04/2023	pagination not done in index	aditya gauri
249	20/04/2023	Interlocutory Application (I.B.C)	710102037472023	COMPANY PETITION IB (IBC)/919(ND)2020	AMUTHA VARADHARAJAN VS IREO GRACE REALTECH PRIVATE LIMITED	Sec 60(5)	25/04/2023	wrong section and case type wrong, contact to registry, etc	Ajay Sharma
250	21/04/2023	Company Application(Companies Act)	710102037642023	COMPANY PETITION (COMPANIES ACT)/18(ND)2015	MS ATLAS CYCLES (HARYANA) LTD VS SH VIKRAM KAPUR	Rule 11 of NCLT	25/04/2023	page no. 32,35 cutting and page no. 39 to 43, 61 not clear	SP Singh
251	21/04/2023	Interlocutory Application (I.B.C)	710102037522023	COMPANY PETITION IB (IBC)/2144(ND)2019	SUBHASH KUMAR KUNDRA VS SH VIKRAM KAPUR	Regulation 44(2), Liquidation process Regulation, 2016	25/04/2023	page no. 17-19,37-46,50-61,69-70,78,82-94, not clear page and address missing in affidavit and sign missing in application page	HONEY SATPAL
252	20/04/2023	Interlocutory Application (I.B.C)	710102037342023	COMPANY PETITION IB (IBC)/298(ND)2022	GHANARAM INFRAENGINEERS PVT LTD VS ADO INDIA CONNMENT	Rule 11 of NCLT, 2016	26/04/2023	memo party missing	RAJIV K.GARG
253	20/04/2023	Interlocutory Application (I.B.C)	710102037302023	COMPANY PETITION IB (IBC)/1096(PB)2018	PRAKASH CHEMTEX (INDIA) LIMITED VS MAYA GUPTA & ANR.	Sec 60(5)	26/04/2023	page no.67,71-76,106,114,145-146,153-155, not clear page	KANISHK
254	21/04/2023	Interlocutory Application (I.B.C)	710102037682023	COMPANY PETITION IB (IBC)/875(PB)2018	DINESH SOOD VS MAYA GUPTA & ANR.	Sec 60(5)	26/04/2023	memo of party missing	DINESH
255	20/04/2023	Interlocutory Application (I.B.C)	710102037312023	COMPANY PETITION IB (IBC)/1373(ND)2019	MOHAN LAL JAIN VS MAYA GUPTA & ANR.	Sec 60(5)	26/04/2023	section wrong and memo party missing	Inder Paul Singh Oberoi
256	21/04/2023	Interlocutory Application (I.B.C)	710102037672023	COMPANY PETITION IB (IBC)/892(PB)2018	DINESH SOOD VS MAYA GUPTA & ANR.	Sec 60(5)	26/04/2023	memo of party missing	DINESH
257	20/04/2023	Interlocutory Application (I.B.C)	710102037462023	COMPANY PETITION IB (IBC)/1058(PB)2020	INTEC CAPITAL LIMITED VS SRD MANAGEMENT COMPANY PRIVATE LIMITED	Rule 11 of NCLT, 2016	26/04/2023	Address Mismatch in Affidavit	Satakshi
258	21/04/2023	Interlocutory Application (I.B.C)	710102037552023	COMPANY PETITION IB (IBC)/350(PB)2021	NILESH SHARMA VS SRD MANAGEMENT COMPANY PRIVATE LIMITED	Application under any other provisions- IBC	26/04/2023	25 Rs. Welfare and 3 Rs. Court Fess Missing in Vakalatnama and Counsel Detail Incomplete in PDF	Aditi Sharma
259	20/04/2023	Restoration Application (IBC)	710102037372023	COMPANY PETITION IB (IBC)/799(ND)2022	SBL CONSTRUCTION PRIVATE LIMITED VS FUTECH SHELTERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	26/04/2023	section wrong and page number missing in application and affidavit address mismatch of stamp paper	Avneesh Arputham
260	20/04/2023	Restoration Application (Companies Act)	710102037282023	COMPANY PETITION (COMPANIES ACT)/217(ND)2017	M/S UTOPIAN INFRACON PVT LTD & ANR VS M/S INTELLICITY BUSINESS PARK PVT LTD & ORS	Any other provision - Govt body	28/04/2023	Section Wrong in PDF According your Index	Aneesh
261	22/04/2023	Interlocutory Application (I.B.C)	710102038052023	COMPANY PETITION IB (IBC)/129(ND)2023	SURESH KUMAR VERMA AND ORS VS ECO GREEN BUILDTech PRIVATE LIMITED	Sec 60(5)	26/04/2023	memo party missing and section wrong and sign missing and applicant sign missing and 19-29,42-50,55-63,73-74,80-81,85-86,90-91,93-94,97-105,112-11 9hindi page and page 32-34,107-111,not clear page	RISHI
262	21/04/2023	Interlocutory Application (I.B.C)	710102037702023	COMPANY PETITION IB (IBC)/281(PB)2019	INDIAN BANK VS M/S NINEX DEVELOPERS LTD	Sec 60(5)	26/04/2023	page no.89-90 not clear page and court fee missing	Gautam

263	20/04/2023	Interlocutory Application (I.B.C)	710102037292023	COMPANY PETITION IB (IBC)/1096(PB)2018	SARAF CREDIT AND PORTFOLIO PRIVATE LIMITED VS MAYA GUPTA & ANR.	Sec 60(5)	26/04/2023	page no. 74,75,76,109,156 not clear and double pagination	KANISHK
264	22/04/2023	Interlocutory Application (I.B.C)	710102038022023	COMPANY PETITION IB (IBC)/330(ND)2021	ASHWANI KUMAR SINGLA VS MAYA GUPTA & ANR.	Any other provision - Govt body	26/04/2023	section wrong	RAKESH KUMAR
265	22/04/2023	Interlocutory Application (I.B.C)	710102038082023	COMPANY PETITION IB (IBC)/542(PB)2022	ROHIT SEHGAL VS RAM LAL GUPTA	Sec 66(1)	26/04/2023	application incomplete	Kushal
266	23/04/2023	Interlocutory Application (I.B.C)	710102038112023	COMPANY PETITION IB (IBC)/401(ND)2017	POONAM KUMARI VS AKASH SHINGHAL	Sec 60(5)	26/04/2023	page no.18-20,37-38 not clear page and rs. 20 welfare missing	Shubham
267	24/04/2023	Interlocutory Application (I.B.C)	710102038162023	COMPANY PETITION IB (IBC)/863(PB)2020	MADHYA PRADESH POLLUTION CONTROL BOARD VS ESSAR POWER MP LIMITED	Any other provision - Govt body	24/04/2023	Wrongly Filed Need to Additional	Raghav
268	22/04/2023	Interlocutory Application (I.B.C)	710102037832023	COMPANY PETITION IB (IBC)/771(PB)2018	GAURAV KATIYAR VS ESSAR POWER MP LIMITED	Rule 11 of NCLT, 2016	24/04/2023	Due payment of other section, Council detail missing in notice of motion	RISHABH JAIN
269	16/04/2023	Interlocutory Application (I.B.C)	710102035812023	COMPANY PETITION IB (IBC)/2963(ND)2019	SUNITA UMESH VS ESSAR POWER MP LIMITED	Sec 60(5)	25/04/2023	page no.28-31 not clear page	Bendi Raviteja
270	21/04/2023	Interlocutory Application (I.B.C)	710102037782023	COMPANY PETITION IB (IBC)/1082(ND)2020	SAMEER BANSAL VS SANDEEP KUMAR BHATT	Sec 60(5)	26/04/2023	Applicant Name Should be First on Memo Party and Date Missing in Vakalatnama	Prashant Katara
271	21/04/2023	Interlocutory Application (I.B.C)	710102037722023	COMPANY PETITION IB (IBC)/723(ND)2020	KUNAL STRUCTURAL DEVELOPERS & INDUSTRIES PVT. LTD. VS MS. BARKHA AGARWAL	Sec 60(5)	26/04/2023	Applicant Name Should be First on Memo Party and Page No. 15-25 True Copy Sign Missing and Page No. 30 Need to English Translation Copy and 1 Rs. Court Fess missing in Vakalatnama	BINAY KUMAR MISHRA
272	24/04/2023	Company Application(Companies Act)	710102038322023	COMPANY PETITION (COMPANIES ACT)/79(ND)2021	ARUNA SAKHUJA VS NIRMALA RAJE MALHOTRA	Rule 48	26/04/2023	section wrong	RAJAT ANEJA
273	21/04/2023	Interlocutory Application (I.B.C)	710102037712023	COMPANY PETITION IB (IBC)/984(ND)2019	ASHU GUPTA RESOLUTION PROFESSIONAL VS NIRMALA RAJE MALHOTRA	Application under any other provisions- IBC	26/04/2023	memo party incomplete	ASHU GUPTA
274	24/04/2023	Restoration Application (Companies Act)	710102038202023	COMPANY PETITION (COMPANIES ACT)/182(ND)2019	TRANSCONTINENTAL FREIGHT SERVICES INDIA PVT LTD VS SUMERU VERRDHE TECHNOLOGIES PVT LTD	Any other provision - Govt body	26/04/2023	Section Wrong According your Index and Memo Party Missing and Section Not Mentioned in Index and Application and 3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	Shivam
275	24/04/2023	Interlocutory Application (I.B.C)	710102038222023	COMPANY PETITION IB (IBC)/306(ND)2022	NAVEEN SARONWALA VS SANJAY MEHRA RESOLUTION PROFESSIONAL	Sec 60(5)	26/04/2023	Volume Wise Index Missing	Nahush Jain
276	24/04/2023	Company Application(Companies Act)	710102038172023	COMPANY PETITION IB (IBC)/306(ND)2022	WATERWALK APARTMENTS PRIVATE LIMITED VS SANJAY MEHRA RESOLUTION PROFESSIONAL	Rule 11 of NCLT	26/04/2023	Wrongly Filed Place Please Choose Current Location	Abhyudai Singh
277	24/04/2023	Interlocutory Application (I.B.C)	710102038232023	COMPANY PETITION IB (IBC)/306(ND)2022	K C SOFTWARE PVT. LTD VS SANJAY MEHRA RESOLUTION PROFESSIONAL	Sec 60(5)	26/04/2023	Volume Wise Index Missing	Nahush Jain
278	24/04/2023	Interlocutory Application (I.B.C)	710102038262023	COMPANY PETITION IB (IBC)/204(ND)2021	SOHAN LAL VS HITESH GOEL	Sec 60(5)	26/04/2023	Counsel Sign Missing After Index and Counsel Detail Missing in Memo Party and Address Mismatch in Affidavit and Date Missing in Vakalatnama and Please Page No. Mentioned in English Translation Copy	DILIP

279	24/04/2023	Interlocutory Application (I.B.C)	710102038282023	COMPANY PETITION IB (IBC)/82(ND)2018	RAKESH KUMAR JAIN VS HITESH GOEL	Sec 66(1)	26/04/2023	section wrong and page no.29-31,38-40,94,96,97-98,not clear page	MOHIT NANDWANI
280	24/04/2023	Interlocutory Application (I.B.C)	710102038272023	COMPANY PETITION IB (IBC)/82(ND)2018	PARAMJEET SINGH BHATIA VS SIRAJUDDIN QURESHI & ORS.	19(2)	26/04/2023	wrong file please choose location aid	SAURABH JAIN
281	25/04/2023	Interlocutory Application (I.B.C)	710102038552023	COMPANY PETITION IB (IBC)/3(ND)2020	R. V. RAIL PRODUCTS PVT. LTD VS DEEPAK MAINI RESOLUTION PROFESSIONAL	Sec 60(5)	27/04/2023	Counsel Detail Missing in Prayer and 3 Rs. Court Fess Missing in Vakalatnama	Utsav
282	25/04/2023	Interlocutory Application (I.B.C)	710102038352023	COMPANY PETITION IB (IBC)/22(ND)2018	SHEKHAR RESORT LIMITED VS PUNJAB NATIONAL BANK	Sec 60(5)	27/04/2023	Address Mismatch in Affidavit	ABHISHEK
283	25/04/2023	Interlocutory Application (I.B.C)	710102038722023	COMPANY PETITION IB (IBC)/528(ND)2022	ASHOK KUMAR GUPTA RP OF VEE ESS JEWELLERS PVT LTD VS MR KOMAL JAIN	19(2)	27/04/2023	5 Rs. Welfare Fund Fess Missing in Vakalatnama	RISHI KUMAR SINGHAL
284	25/04/2023	Restoration Application (IBC)	710102038512023	COMPANY PETITION IB (IBC)/144(PB)2022	PAWAN KUMAR VS SHAILENDRA AJMERA	Rule 11 of NCLT, 2016	27/04/2023	Sedately Filed Restoration and Condition Delay	Kumar Piyush Pushkar
285	25/04/2023	Interlocutory Application (I.B.C)	710102038702023	COMPANY PETITION IB (IBC)/78(ND)2017	KRISHNA KRAFTEX PVT LTD VS SHAILENDRA AJMERA	Application under any other provisions- IBC	27/04/2023	payment not done	PRAVEEN
286	26/04/2023	Interlocutory Application (I.B.C)	710102038822023	COMPANY PETITION IB (IBC)/637(PB)2018	K SUBHRA NARAYAN MOHAPATRA VS MR. AMISH KUMAR	Sec 66(1)	28/04/2023	Section Wrong in PDF According your Index	ISWAR
287	26/04/2023	Interlocutory Application (I.B.C)	710102038782023	COMPANY PETITION IB (IBC)/513(ND)2022	IDBI TRUSTEESHIP SERVICES LIMITED VS SHIPRA ESTATE LIMITED	Rule 11 of NCLT, 2016	28/04/2023	Memo Party Missing	Jitesh
288	21/04/2023	Interlocutory Application (I.B.C)	710102037772023	COMPANY PETITION IB (IBC)/1082(PB)2018	DEVENDRA SINGH VS SHIPRA ESTATE LIMITED	Rule 11 of NCLT, 2016	28/04/2023	Wrong section,	VARSHA
289	26/04/2023	Interlocutory Application (I.B.C)	710102039092023	COMPANY PETITION IB (IBC)/1031(ND)2018	SAJEVE BHUSHAN DEORA VS DAKSH PAHWA	Sec 60(5)	27/04/2023	DUE NPAYMENT FOR SECTION	Sajeve Bhushan Deora
290	25/04/2023	Interlocutory Application (I.B.C)	710102038342023	COMPANY PETITION IB (IBC)/461(PB)2017	SUKHDEV MADNANI (LIQUIDATOR OF SHILPI CABLES PVT. LTD.) VS SUDHIR KALRA (ERSTWHILE RESOLUTION PROFESSIONAL) AND ANR.	Application under any other provisions- IBC	26/04/2023	section wrong and page no.45-47 not clear page	MILAN
291	22/04/2023	Interlocutory Application (I.B.C)	710102037882023	COMPANY PETITION IB (IBC)/1689(ND)2018	SHAILENDRA AJMERA VS HARSHYLA SINGH	Sec 60(5)	26/04/2023	section wrong	Chandhiok&mahajan
292	24/04/2023	Interlocutory Application (I.B.C)	710102038292023	COMPANY PETITION IB (IBC)/882(ND)2020	INDU SUNIL DANG VS LOGIX INFRA TECH PRIVATE LIMITED	Sec 60(5)	26/04/2023	Applicant Name Should be First on Memo Party and Notary Verify Date Not clear and TC Not Allowed Need to Complete True Copy	Akshay Goel
293	24/04/2023	Interlocutory Application (I.B.C)	710102038192023	COMPANY PETITION IB (IBC)/292(ND)2021	SANDWOODS KASAULI VILLA & APARTMENTS HOMEBUYERS ASSOCIATION VS RAVINDER KUMAR GOEL	Sec 60(5)	26/04/2023	Need to Applicant Sign on Every Pages in Application and Notary Date Missing in Affidavit and 1 Rs. Court Fess Missing in Vakalatnama and Page No. 86-97 True Copy Sign Missing	Digvijay Singh
294	26/04/2023	Interlocutory Application (I.B.C)	710102039142023	COMPANY PETITION IB (IBC)/728(ND)2021	EICHER POLARIS PRIVATE LIMITED VS DEPUTY COMMISSIONER (HQ)	Rule 11 of NCLT, 2016	28/04/2023	Section Wrong According your Index	Iti Agarwal
295	27/04/2023	Interlocutory Application (I.B.C)	710102039192023	COMPANY PETITION IB (IBC)/662(ND)2021	AMIT AGRAWAL VS DEPUTY COMMISSIONER (HQ)	Application under any other provisions- IBC	28/04/2023	section wrong and e-stamp paper missed	Pankaj
296	26/04/2023	Interlocutory Application (I.B.C)	710102039022023	COMPANY PETITION IB (IBC)/785(ND)2022	SCHNEIDER ELECTRIC INDIA PRIVATE LIMITED VS SARKUN SOLAR PRIVATE LIMITED	Rule 11 of NCLT, 2016	28/04/2023	Section Not Mentioned in Index	MOHNA M LAL ASSOCIATES

297	26/04/2023	Interlocutory Application (I.B.C)	710102038912023	COMPANY PETITION IB (IBC)/05(ND)2019	AAA INSOLVENCY PROFESSIONALS LLP VS MR. SUSHIL KUMAR & ORS. RESOLUTION PROFESSIONAL M/S. SARASH EXPORTS SERVICES PVT. LTD.	Sec 60(5)	28/04/2023	Applicant Sign Missing on Prayer	Chaitanya Bansal
298	26/04/2023	Interlocutory Application (I.B.C)	710102039132023	COMPANY PETITION IB (IBC)/638(ND)2020	MUKESH GUPTA RESOLUTION PROFESSIONAL VS MR. SUSHIL KUMAR & ORS. RESOLUTION PROFESSIONAL M/S. SARASH EXPORTS SERVICES PVT. LTD.	Application under any other provisions- IBC	28/04/2023	Page No. 25-175 True Copy Sign Missing	ABHISHEK
299	26/04/2023	Interlocutory Application (I.B.C)	710102039032023	COMPANY PETITION IB (IBC)/923(PB)2018	NITYA NAND SHARMA VS RABINDRA KUMAR MINTRI	Sec 60(5)	28/04/2023	Need to Applicant Sign on Every Pages in Application and Page No. 18-58 Page Not Clear and Vakalatnama Incomplete and Index Incomplete According your PDF	LOKESH SHARMA
300	26/04/2023	Company Application(Companies Act)	710102038892023	COMPANY PETITION (COMPANIES ACT)/63(ND)2020	ASHOK KUMAR SINGH VS UNITECH LTD.	Section 420	28/04/2023	Page No. 12-13 Missing in PDF According your Index	Siddharth Batra
301	26/04/2023	Miscellaneous Application(Companies Act)	710102038962023	COMPANY PETITION (COMPANIES ACT)/199(ND)2022	REENA MAHENDRU VS LALIT AIRWAYS PRIVATE LIMITED	Application under any other provisions	28/04/2023	Case Type Wrong and Section Not Mentioned in Index and Section Wrong and Page No. 24-34 True Copy Sign Missing	KUNAL TANDON
302	26/04/2023	Interlocutory Application (I.B.C)	710102038922023	COMPANY PETITION IB (IBC)/1747(PB)2018	RAJIV KHANNA VS LALIT AIRWAYS PRIVATE LIMITED	Sec 60(5)	28/04/2023	Counsel Detail Incomplete After Index and Memo Party Prayer and Address Mismatch in Affidavit	Sunil K Goel
303	26/04/2023	Interlocutory Application (I.B.C)	710102039112023	COMPANY PETITION IB (IBC)/1031(ND)2018	SAJEVE BHUSHAN DEORA VS DAKSH PAHWA	Sec 60(5)	28/04/2023	Section Wrong in PDF Acceding your PDF and Due Other Payment	Sajeve Bhushan Deora
304	28-06-2021	0710102043662021(No.of Docs 0)	0710102043662021/12	COMPANY PETITION IB (IBC)/342(PB)2021	NILESH VASANTRAO BHORKAR VS. THE INDURE PRIVATE LIMITED	IBC Under Sec 9	28-04-2023	Main Case number wrong	
305	27-04-2023	0710102095652022(No.of Docs 2)	0710102095652022/1	INTERLOCUTORY APPLICATION (I.B.C)/5667(PB)2022	HEM SINGH BHARANA VS. 1. MR. DARSHAN SINGH ANAND	Sec 60(5)	28-04-2023	Pages 28,29 according to PDF Not Clear	sanjay.bhatt
306	27-04-2023	0710102092132020(No.of Docs 3)	0710102092132020/13	COMPANY PETITION IB (IBC)/998(ND)2020	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED VS. BGM TELECOMMUNICATIONS PRIVATE LIMITED	IBC Under Sec 9	28-04-2023	NEED TO SIGN EVERY PAGES	wadiaghandy@123
307	27-04-2023	0710102071912021(No.of Docs 2)	0710102071912021/4	COMPANY PETITION (COMPANIES ACT)/205(ND)2021	SRC REALTORS PVT .LTD VS. GANGA KABERI	Sec. 241(1),Sec. 242(4)	28-04-2023	Advocate address details in Affidavit mismatched with Stamp paper, Affidavit verification place is also wrong	prayag
308	28-06-2021	0710102043662021(No.of Docs 0)	0710102043662021/12	COMPANY PETITION IB (IBC)/342(PB)2021	NILESH VASANTRAO BHORKAR VS. THE INDURE PRIVATE LIMITED	IBC Under Sec 9	28-04-2023	Main Case number wrong	
309	28-06-2021	0710102043662021(No.of Docs 0)	0710102043662021/12	COMPANY PETITION IB (IBC)/342(PB)2021	NILESH VASANTRAO BHORKAR VS. THE INDURE PRIVATE LIMITED	IBC Under Sec 9	28-04-2023	Main Case number wrong	
310	9/4/2023	0710102032242023(No.of Docs 0)	0710102032242023/1	COMPANY PETITION IB (IBC)/229(PB)2023	VEDIKA FINCORP PRIVATE LIMITED VS. BESTWAY AGENCIES PRIVATE LIMITED	IBC under Sec 7	28-04-2023	Need to File in IA	
311	18-10-2021	0710102076982021(No.of Docs 0)	0710102076982021/4	INTERLOCUTORY APPLICATION (I.B.C)/4827(PB)2021	SANDEEP KUMAR JAIN VS. MR. ANIL TAYAL RESOLUTION PROFESSIONAL OF M/S AVJ DEVELOPERS (INDIA) PVT.LTD.	Sec 60(5)	28-04-2023	Index Missing	

312	18-09-2022	0710102076252022(No.of Docs 0)	0710102076252022/7	INTERLOCUTORY APPLICATION (I.B.C)/4549(ND)2022	NILESH SHARMA VS. RAVI KANT JOSHI & ORS	Sec 66(1)	28-04-2023	Address Mismatch in Affidavit	
313	28-04-2023	0710102077102021(No.of Docs 1)	0710102077102021/4	INTERLOCUTORY APPLICATION (I.B.C)/5365(PB)2021	ASHWANI KUMAR SHARMA VSMR. ANIL TAYAL RESOLUTION PROFESSIONAL OF M/S AVJ DEVELOPERS (INDIA) PVT.LTD.	Sec 60(5)	28-04-2023	Main Case number wrong	Nirvana1009
314	28-04-2023	0710102077102021(No.of Docs 1)	0710102077102021/4	INTERLOCUTORY APPLICATION (I.B.C)/5365(PB)2021	ASHWANI KUMAR SHARMA VSMR. ANIL TAYAL RESOLUTION PROFESSIONAL OF M/S AVJ DEVELOPERS (INDIA) PVT.LTD.	Sec 60(5)	28-04-2023	Main Case number wrong	Nirvana1009
315	26-04-2023	0710102048972022(No.of Docs 1)	0710102048972022/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/74(ND)2022	RAAMA BUILDCON PRIVATE LIMITED	Sec. 230-232 - Second Motion	28-04-2023	Address Mismatch in affidavit	rga
316	26-04-2023	0710102048972022(No.of Docs 1)	0710102048972022/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/74(ND)2022	RAAMA BUILDCON PRIVATE LIMITED	Sec. 230-232 - Second Motion	28-04-2023	Address Mismatch in affidavit	rga
317	26-04-2023	0710102048972022(No.of Docs 1)	0710102048972022/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/74(ND)2022	RAAMA BUILDCON PRIVATE LIMITED	Sec. 230-232 - Second Motion	28-04-2023	Address Mismatch in affidavit	rga
318	28-04-2023	0710102077102021(No.of Docs 1)	0710102077102021/4	INTERLOCUTORY APPLICATION (I.B.C)/5365(PB)2021	ASHWANI KUMAR SHARMA VSMR. ANIL TAYAL RESOLUTION PROFESSIONAL OF M/S AVJ DEVELOPERS (INDIA) PVT.LTD.	Sec 60(5)	28-04-2023	Main Case number wrong	Nirvana1009
319	28-06-2021	0710102043662021(No.of Docs 0)	0710102043662021/12	COMPANY PETITION IB (IBC)/342(PB)2021	NILESH VASANTRAO BHORKAR VS. THE INDURE PRIVATE LIMITED	IBC Under Sec 9	28-04-2023	Main Case number wrong	
320	26-04-2023	0710102048972022(No.of Docs 1)	0710102048972022/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/74(ND)2022	RAAMA BUILDCON PRIVATE LIMITED	Sec. 230-232 - Second Motion	28-04-2023	Address Mismatch in affidavit	rga
321	28-04-2023	0710102037012023(No.of Docs 2)	0710102037012023/1	INTERLOCUTORY APPLICATION (I.B.C)/2350(ND)2023	SANJAY GARG RP OF JBO GLOBEWORLD LLP	Sec 30	28-04-2023	Order Missed	PANDKLLP
322	28-04-2023	0710102077102021(No.of Docs 1)	0710102077102021/4	INTERLOCUTORY APPLICATION (I.B.C)/5365(PB)2021	ASHWANI KUMAR SHARMA VSMR. ANIL TAYAL RESOLUTION PROFESSIONAL OF M/S AVJ DEVELOPERS (INDIA) PVT.LTD.	Sec 60(5)	28-04-2023	Main Case number wrong	Nirvana1009
323	15-02-2022	0710102012822022(No.of Docs 0)	0710102012822022/94	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	27-04-2023	Advocate address details in Affidavit mismatched with E-stamp	
324	15-02-2022	0710102012822022(No.of Docs 0)	0710102012822022/94	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	27-04-2023	Advocate address details in Affidavit mismatched with E-stamp	
325	27-04-2023	0710102036142022(No.of Docs 2)	0710102036142022/3	INTERLOCUTORY APPLICATION (I.B.C)/2536(PB)2022	ARVIND MITTAL VSNALINESH KUMAR PAURUSH	Application under any other provisions- IBC	27-04-2023	True Copy Sign are missing.	avinashbhati6
326	15-02-2022	0710102012822022(No.of Docs 0)	0710102012822022/93	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	27-04-2023	Advocate address details in Affidavit mismatched with E-stamp	
327	15-02-2022	0710102012822022(No.of Docs 0)	0710102012822022/93	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	27-04-2023	Advocate address details in Affidavit mismatched with E-stamp	

328	23-03-2023	0710102027492023(No.of Docs 0)	0710102027492023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/114(ND)2023	PARVEEN KUMAR GOYAL VS. CAPITAL TRANSFORMERS PRIVATE LIMITED	Rule 11 of NCLT	27-04-2023	Advocate address details in Affidavit mismatched with E-stamp	
329	23-03-2023	0710102027492023(No.of Docs 0)	0710102027492023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/114(ND)2023	PARVEEN KUMAR GOYAL VS. CAPITAL TRANSFORMERS PRIVATE LIMITED	Rule 11 of NCLT	27-04-2023	Advocate address details in Affidavit mismatched with E-stamp	
330	25-04-2023	0710102015602022(No.of Docs 2)	0710102015602022/10	COMPANY PETITION IB (IBC)/309(ND)2022	REDPRO CONSTRUCTIONS PRIVATE LIMITED VS. SKYLINE INFRATECH PRIVATE LIMITED	IBC Under Sec 9	27-04-2023	Main Case number wrong	sknychambers
331	25-04-2023	0710102015602022(No.of Docs 2)	0710102015602022/10	COMPANY PETITION IB (IBC)/309(ND)2022	REDPRO CONSTRUCTIONS PRIVATE LIMITED VS. SKYLINE INFRATECH PRIVATE LIMITED	IBC Under Sec 9	27-04-2023	Main Case number wrong	sknychambers
332	26-04-2023	0710102012472023(No.of Docs 2)	0710102012472023/6	INTERLOCUTORY APPLICATION (I.B.C)/779(ND)2023	ORIENTAL BANK OF COMMERCE VSSIDHARTHA BUILDHOME PRIVATE LIMITED	Sec 60(5)	27-04-2023	Sign msising in Pages 1 to 11 according to PDF, True Copy sign missing in Pages 13 to 121 according to PDF	pslchambers
333	4/1/2023	0710102001372023(No.of Docs 0)	0710102001372023/2	INTERLOCUTORY APPLICATION (I.B.C)/497(PB)2023	BANK OF BARODA VS. M/S VARDHMAN BUILDTECH PRIVATE LIMITED	Sec 60(5)	27-04-2023	Advocate address details in Affidavit mismatched with E-stamp	
334	4/1/2023	0710102001372023(No.of Docs 0)	0710102001372023/2	INTERLOCUTORY APPLICATION (I.B.C)/497(PB)2023	BANK OF BARODA VS. M/S VARDHMAN BUILDTECH PRIVATE LIMITED	Sec 60(5)	27-04-2023	Advocate address details in Affidavit mismatched with E-stamp	
335	4/1/2023	0710102001372023(No.of Docs 0)	0710102001372023/2	INTERLOCUTORY APPLICATION (I.B.C)/497(PB)2023	BANK OF BARODA VS. M/S VARDHMAN BUILDTECH PRIVATE LIMITED	Sec 60(5)	27-04-2023	Advocate address details in Affidavit mismatched with E-stamp	
336	4/1/2023	0710102001372023(No.of Docs 0)	0710102001372023/2	INTERLOCUTORY APPLICATION (I.B.C)/497(PB)2023	BANK OF BARODA VS. M/S VARDHMAN BUILDTECH PRIVATE LIMITED	Sec 60(5)	27-04-2023	Advocate address details in Affidavit mismatched with E-stamp	
337	26-03-2023	0710102003402023(No.of Docs 4)	0710102003402023/2	COMPANY PETITION IB (IBC)/86(PB)2023	IFCI LIMITED VS. ANSAL HOUSING LIMITED	IBC under Sec 7	27-04-2023	Pages 59,63,64,78,81,316,361 according to PDF Not Clear, Pagination wrong after Page 418 according to PDF, Vakalatnama Page number mentioned wrong in Master Index and also in Volume 3 Separate Index	kumardeepraj
338	26-03-2023	0710102003402023(No.of Docs 4)	0710102003402023/2	COMPANY PETITION IB (IBC)/86(PB)2023	IFCI LIMITED VS. ANSAL HOUSING LIMITED	IBC under Sec 7	27-04-2023	Pages 59,63,64,78,81,316,361 according to PDF Not Clear, Pagination wrong after Page 418 according to PDF, Vakalatnama Page number mentioned wrong in Master Index and also in Volume 3 Separate Index	kumardeepraj
339	26-03-2023	0710102003402023(No.of Docs 4)	0710102003402023/2	COMPANY PETITION IB (IBC)/86(PB)2023	IFCI LIMITED VS. ANSAL HOUSING LIMITED	IBC under Sec 7	27-04-2023	Pages 59,63,64,78,81,316,361 according to PDF Not Clear, Pagination wrong after Page 418 according to PDF, Vakalatnama Page number mentioned wrong in Master Index and also in Volume 3 Separate Index	kumardeepraj

340	26-03-2023	0710102003402023(No.of Docs 4)	0710102003402023/2	COMPANY PETITION IB (IBC)/86(PB)2023	IFCI LIMITED VS. ANSAL HOUSING LIMITED	IBC under Sec 7	27-04-2023	Pages 59,63,64,78,81,316,361 according to PDF Not Clear, Pagination wrong after Page 418 according to PDF, Vakalatnama Page number mentioned wrong in Master Index and also in Volume 3 Separate Index	kumardeepraj
341	26-03-2023	0710102003402023(No.of Docs 4)	0710102003402023/2	COMPANY PETITION IB (IBC)/86(PB)2023	IFCI LIMITED VS. ANSAL HOUSING LIMITED	IBC under Sec 7	27-04-2023	Pages 59,63,64,78,81,316,361 according to PDF Not Clear, Pagination wrong after Page 418 according to PDF, Vakalatnama Page number mentioned wrong in Master Index and also in Volume 3 Separate Index	kumardeepraj
342	26-03-2023	0710102003402023(No.of Docs 4)	0710102003402023/2	COMPANY PETITION IB (IBC)/86(PB)2023	IFCI LIMITED VS. ANSAL HOUSING LIMITED	IBC under Sec 7	27-04-2023	Pages 59,63,64,78,81,316,361 according to PDF Not Clear, Pagination wrong after Page 418 according to PDF, Vakalatnama Page number mentioned wrong in Master Index and also in Volume 3 Separate Index	kumardeepraj
343	26-03-2023	0710102003402023(No.of Docs 4)	0710102003402023/2	COMPANY PETITION IB (IBC)/86(PB)2023	IFCI LIMITED VS. ANSAL HOUSING LIMITED	IBC under Sec 7	27-04-2023	Pages 59,63,64,78,81,316,361 according to PDF Not Clear, Pagination wrong after Page 418 according to PDF, Vakalatnama Page number mentioned wrong in Master Index and also in Volume 3 Separate Index	kumardeepraj
344	26-03-2023	0710102003402023(No.of Docs 4)	0710102003402023/2	COMPANY PETITION IB (IBC)/86(PB)2023	IFCI LIMITED VS. ANSAL HOUSING LIMITED	IBC under Sec 7	27-04-2023	Pages 59,63,64,78,81,316,361 according to PDF Not Clear, Pagination wrong after Page 418 according to PDF, Vakalatnama Page number mentioned wrong in Master Index and also in Volume 3 Separate Index	kumardeepraj
345	26-03-2023	0710102003402023(No.of Docs 4)	0710102003402023/2	COMPANY PETITION IB (IBC)/86(PB)2023	IFCI LIMITED VS. ANSAL HOUSING LIMITED	IBC under Sec 7	27-04-2023	Pages 59,63,64,78,81,316,361 according to PDF Not Clear, Pagination wrong after Page 418 according to PDF, Vakalatnama Page number mentioned wrong in Master Index and also in Volume 3 Separate Index	kumardeepraj
346	25-04-2023	0710102033952021(No.of Docs 1)	0710102033952021/11	COMPANY PETITION IB (IBC)/300(ND)2021	PREET SHUTTERING STORE VS. M I BUILDTECH PRIVATE LIMITED	IBC Under Sec 9	27-04-2023	True Copy sign msising in Pages 4 to 9 according to PDF	IP13047
347	26-04-2023	0710102092262022(No.of Docs 1)	0710102092262022/4	INTERLOCUTORY APPLICATION (I.B.C)/45(ND)2023	MAYA GUPTA RESOLUTION PROFESSIONAL VSR SANDESH INFRASTRUCTURES PRIVATE LIMITED	Application under any other provisions- IBC	27-04-2023	Index and Rs.25 Welfare fees is missing.	raghav.tiwari9
348	27-04-2023	0710102058662021(No.of Docs 1)	0710102058662021/6	COMPANY PETITION (COMPANIES ACT)/163(ND)2021	KAASHVI PARASHER VS. SHANIVI CONSTRUCTION PVT LTD	Sec. 58(3)	27-04-2023	Pagination missing, Place the Welfare Fee stamp and Court Fee stamp in Blank space in Vakalatnama, One rupee Court Fee stamp msising in Vakalatnama	Agastyallp

349	23-03-2023	0710102027492023(No.of Docs 0)	0710102027492023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/114(ND)2023	PARVEEN KUMAR GOYAL VS. CAPITAL TRANSFORMERS PRIVATE LIMITED	Rule 11 of NCLT	27-04-2023	Advocate address details in Affidavit mismatched with E-stamp	
350	23-03-2023	0710102027492023(No.of Docs 0)	0710102027492023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/114(ND)2023	PARVEEN KUMAR GOYAL VS. CAPITAL TRANSFORMERS PRIVATE LIMITED	Rule 11 of NCLT	27-04-2023	Advocate address details in Affidavit mismatched with E-stamp	
351	25-05-2021	0710102036852021(No.of Docs 0)	0710102036852021/5	INTERLOCUTORY APPLICATION (I.B.C)/2420(ND)2021	DEBASHIS NANDA VS	Sec 60(5)	27-04-2023	Main Case number wrong	
352	31-03-2023	0710102029772023(No.of Docs 0)	0710102029772023/1	COMPANY PETITION IB (IBC)/202(PB)2023	GANGOTRI MANAGEMENT PRIVATE LIMITED	IBC Section 59	27-04-2023	Index missing	
353	23-03-2023	0710102027372023(No.of Docs 0)	0710102027372023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2023	ANGAN COMMERCE PRIVATE LIMITED	Sec. 230-232, Sec 234	27-04-2023	Index missing	
354	26-04-2023	0710102018882021(No.of Docs 2)	0710102018882021/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/95(ND)2021	JADE E SERVICES PRIVATE LIMITED	Sec. 230-232 - Second Motion	27-04-2023	E-Stamp Paper Missing	anubhavncit
355	26-04-2023	0710102037092022(No.of Docs 2)	0710102037092022/4	INTERLOCUTORY APPLICATION (I.B.C)/2372(PB)2022	MR. HARISH CHANDER MANCHANDA VS. CHAIRMAN; GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	27-04-2023	Page No:49-54,58-68 is not Clear.	ssia.delhi
356	25-04-2023	0710102015602022(No.of Docs 2)	0710102015602022/10	COMPANY PETITION IB (IBC)/309(ND)2022	REDPRO CONSTRUCTIONS PRIVATE LIMITED VS. SKYLINE INFRA TECH PRIVATE LIMITED	IBC Under Sec 9	27-04-2023	Main Case number wrong	sknychambers
357	25-04-2023	0710102015602022(No.of Docs 2)	0710102015602022/10	COMPANY PETITION IB (IBC)/309(ND)2022	REDPRO CONSTRUCTIONS PRIVATE LIMITED VS. SKYLINE INFRA TECH PRIVATE LIMITED	IBC Under Sec 9	27-04-2023	Main Case number wrong	sknychambers
358	23-03-2023	0710102027492023(No.of Docs 0)	0710102027492023/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/114(ND)2023	PARVEEN KUMAR GOYAL VS. CAPITAL TRANSFORMERS PRIVATE LIMITED	Rule 11 of NCLT	27-04-2023	Advocate address details in Affidavit mismatched with E-stamp	
359	23-03-2023	0710102027492023(No.of Docs 0)	0710102027492023/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/114(ND)2023	PARVEEN KUMAR GOYAL VS. CAPITAL TRANSFORMERS PRIVATE LIMITED	Rule 11 of NCLT	27-04-2023	Advocate address details in Affidavit mismatched with E-stamp	
360	15-02-2022	0710102012822022(No.of Docs 0)	0710102012822022/93	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	27-04-2023	Advocate address details in Affidavit mismatched with E-stamp	
361	15-02-2022	0710102012822022(No.of Docs 0)	0710102012822022/93	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	27-04-2023	Advocate address details in Affidavit mismatched with E-stamp	
362	15-02-2022	0710102012822022(No.of Docs 0)	0710102012822022/94	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	27-04-2023	Advocate address details in Affidavit mismatched with E-stamp	
363	15-02-2022	0710102012822022(No.of Docs 0)	0710102012822022/94	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	27-04-2023	Advocate address details in Affidavit mismatched with E-stamp	
364	26-04-2023	0710102028462023(No.of Docs 2)	0710102028462023/1	INTERLOCUTORY APPLICATION (I.B.C)/2132(ND)2023	SANJAY MEHRA	Sec 12(2)	27-04-2023	Sign msising in Minutes of COC meeting document, One page left Blank	as.juris

365	23-03-2023	0710102027492023(No.of Docs 0)	0710102027492023/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/114(ND)2023	PARVEEN KUMAR GOYAL VS. CAPITAL TRANSFORMERS PRIVATE LIMITED	Rule 11 of NCLT	27-04-2023	Advocate address details in Affidavit mismatched with E-stamp	
366	23-03-2023	0710102027492023(No.of Docs 0)	0710102027492023/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/114(ND)2023	PARVEEN KUMAR GOYAL VS. CAPITAL TRANSFORMERS PRIVATE LIMITED	Rule 11 of NCLT	27-04-2023	Advocate address details in Affidavit mismatched with E-stamp	
367	26-04-2023	0710102026512018(No.of Docs 2)	0710102026512018/3	COMPANY APPLICATION(IBC)/508(ND)2018	M/S. SHREEDHAR MILK FOODS LIMITED VS. M/S. ALD AUTOMOTIVE PVT. LTD.	Sec 60(5)	27-04-2023	True Copy sign msising in Pages 77 to 96 according to PDF	KLAW
368	26-04-2023	0710102018702020(No.of Docs 2)	0710102018702020/12	COMPANY PETITION IB (IBC)/556(ND)2020	COMPUTER JUNCTION PRIVATE LIMITED VS. NYSA COMMUNICATIONS PRIVATE LIMITED	IBC Under Sec 9	27-04-2023	Sign msising in Pages 1 to 27 according to PDF	tusharthareja3367
369	5/4/2023	0710102031332023(No.of Docs 0)	0710102031332023/1	COMPANY PETITION IB (IBC)/207(ND)2023	TRANSLUMINA THERAPEUTICS LLP VS. METRO MAS HOSPITAL PRIVATE LIMITED	IBC Under Sec 9	27-04-2023	Advocate address details msising in Affidavit	
370	14-03-2023	0710102023882023(No.of Docs 0)	0710102023882023/1	COMPANY PETITION IB (IBC)/204(ND)2023	CENTRAL BANK OF INDIA LIMITED VS. AL NAFEEES FROZEN FOOD EXPORTS PRIVATELIMITED	IBC under Sec 7	27-04-2023	Main case number missing in Index	
371	16-09-2021	0710200400732013(No.of Docs 5)	0710200400732013/4	COMPANY PETITION (COMPANIES ACT)/136(ND)2013	SANTOSH KUMAR BAGLA VS M/S ANGHALIA HOUSING PVT LTD	Application under any other provisions	26-04-2023	Order Missed	vishalganda
372	23-03-2023	0710102082282021(No.of Docs 2)	0710102082282021/6	COMPANY PETITION IB (IBC)/76(PB)2022	SYNERGY VENTURES VS. RUDRA BUILDWELL PROJECTS PRIVATE LIMITED	IBC under Sec 7	26-04-2023	Page No. 26 Need to English Translation Copy	advshivamsingh
373	23-03-2023	0710102082282021(No.of Docs 2)	0710102082282021/6	COMPANY PETITION IB (IBC)/76(PB)2022	SYNERGY VENTURES VS. RUDRA BUILDWELL PROJECTS PRIVATE LIMITED	IBC under Sec 7	26-04-2023	Page No. 26 Need to English Translation Copy	advshivamsingh
374	6/4/2023	0710200400732013(No.of Docs 3)	0710200400732013/6	COMPANY PETITION (COMPANIES ACT)/136(ND)2013	SANTOSH KUMAR BAGLA VS M/S ANGHALIA HOUSING PVT LTD	Application under any other provisions	26-04-2023	Order Missed	STELLARLEGAL
375	6/4/2023	0710200400732013(No.of Docs 3)	0710200400732013/6	COMPANY PETITION (COMPANIES ACT)/136(ND)2013	SANTOSH KUMAR BAGLA VS M/S ANGHALIA HOUSING PVT LTD	Application under any other provisions	26-04-2023	Order Missed	STELLARLEGAL
376	19-04-2023	0710102097352022(No.of Docs 2)	0710102097352022/4	COMPANY PETITION IB (IBC)/846(ND)2022	IMZ CORPORATE PRIVATE LIMITED VS. MDS TELEMATICS PVT LTD	IBC under Sec 7	26-04-2023	Page No. 1-10 True Copy Sign Missing in Annexures	Navneethakran
377	19-04-2023	0710102097352022(No.of Docs 2)	0710102097352022/4	COMPANY PETITION IB (IBC)/846(ND)2022	IMZ CORPORATE PRIVATE LIMITED VS. MDS TELEMATICS PVT LTD	IBC under Sec 7	26-04-2023	Page No. 1-10 True Copy Sign Missing in Annexures	Navneethakran
378	17-04-2023	0710102012822022(No.of Docs 4)	0710102012822022/96	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	26-04-2023	1 Rs. Court Fess Missing in Vakalatnama	anujmalhotra
379	17-04-2023	0710102020352023(No.of Docs 2)	0710102020352023/2	CONTEMPT PETITION (IBC)/17(ND)2023	AHSAN AHMAD IRP OF PERIWINKLE HERBAL PVT LTD VS. MR.SURESH KUMAR MISHRA	Rule 11 of NCLT, 2016	26-04-2023	1 Rs. Court Fess Missing in Vakalatnama and Notary Stamp Missing on E-Stamp paper and Need to Applicant Sign on Every Pages in Reply and True Copy Sign Missing in Annexures	D42162018

380	17-04-2023	0710102016612022(No.of Docs 3)	0710102016612022/2	INTERLOCUTORY APPLICATION (I.B.C)/1037(ND)2022	PURVANCHAL PRJOECTS PRIVATE LIMITED VS. MR. A. VISWANADHA SHARMA	Sec 60(5)	26-04-2023	Page No. 5- 279 True Copy Sign Missing in Annexures and Need to Applicant Sign on Every Pages in Written Submission	prithugarg
381	17-04-2023	0710102016612022(No.of Docs 3)	0710102016612022/2	INTERLOCUTORY APPLICATION (I.B.C)/1037(ND)2022	PURVANCHAL PRJOECTS PRIVATE LIMITED VS. MR. A. VISWANADHA SHARMA	Sec 60(5)	26-04-2023	Page No. 5- 279 True Copy Sign Missing in Annexures and Need to Applicant Sign on Every Pages in Written Submission	prithugarg
382	17-04-2023	0710102031442023(No.of Docs 1)	0710102031442023/1	INTERLOCUTORY APPLICATION (I.B.C)/1971(ND)2023	KANTI MOHAN RUSTAGI VS. KRUPASHIDHU MANDAL	Sec 60(5)	26-04-2023	Affidavit of Service and Vakalatnama Separately Filed	kantimohan
383	26-04-2023	0710102081982022(No.of Docs 1)	0710102081982022/6	COMPANY PETITION (COMPANIES ACT)/199(ND)2022	REENA MAHENDRU VS. LALIT AIRWAYS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	26-04-2023	Wrongly Filed Need to be IA	tanndonandco
384	18-11-2022	0710102095502022(No.of Docs 0)	0710102095502022/3	COMPANY APPEAL(COMPANIES ACT)/245(ND)2022	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (VISION REALCON PVT. LTD.)	Sec 252 (1) - By Government Body	26-04-2023	PAGE 25 AFFIDAVIT NOT NOTARY AND STAMP PAPER MISSED	
385	25-04-2023	0710102075062022(No.of Docs 2)	0710102075062022/8	COMPANY APPEAL(COMPANIES ACT)/234(ND)2022	SWLECT ENERGY SYSTEMS LIMITED VS. GREEN MANTRA RENEWABLE POWER PRIVATELIMITED	Sec 252 (3)	26-04-2023	WRONG FILE	Locus@123
386	18-03-2023	0710102025402023(No.of Docs 0)	0710102025402023/1	INTERLOCUTORY APPLICATION (I.B.C)/2036(ND)2023	GAGAN GULATI VSOMANSH ENTERPRISES LIMITED	Application under any other provisions- IBC	26-04-2023	Affidavit Missing	
387	17-04-2023	0710102012822022(No.of Docs 2)	0710102012822022/98	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	26-04-2023	25 Rs. Welfare and 3 Rs. Court Fess Missing in Vakalatnama and Proof of Service Missing in PDF According your Index	poojapandey
388	29-11-2022	0710102098822022(No.of Docs 0)	0710102098822022/3	COMPANY PETITION IB (IBC)/31(ND)2023	THE BANK OF BARODA LIMITED VS. M/S ULTIMATE INFOVISION PVT. LTD	IBC under Sec 7	26-04-2023	Date Missing in Page No. 17 and Page No. 32-54 True Copy Sign Missing	
389	16-01-2023	0710102006982023(No.of Docs 0)	0710102006982023/4	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/6(ND)2023	HG INDUSTRIES LIMITED	Sub-section (I) of section 230	26-04-2023	NEED TO SEPARATE FILLING	
390	22-04-2023	0710102008412023(No.of Docs 3)	0710102008412023/2	COMPANY PETITION IB (IBC)/129(ND)2023	SURESH KUMAR VERMA AND ORS VS. ECO GREEN BUILDTECH PRIVATE LIMITED	IBC under Sec 7	26-04-2023	NEED TO EVERY PAGES SIGN	LotusLLP_277
391	25-04-2023	0710102101812022(No.of Docs 2)	0710102101812022/10	INTERLOCUTORY APPLICATION (I.B.C)/6059(ND)2022	MAYA GUPTA RESOLUTION PROFESSIONAL VS. PROTIMA ARORA	Sec 60(5)	26-04-2023	Notary Stamp Missing on E-Stamp and Address Mismatch in Affidavit	sachdeva.vidushi@gmail
392	25-04-2023	0710102101812022(No.of Docs 2)	0710102101812022/10	INTERLOCUTORY APPLICATION (I.B.C)/6059(ND)2022	MAYA GUPTA RESOLUTION PROFESSIONAL VS. PROTIMA ARORA	Sec 60(5)	26-04-2023	Notary Stamp Missing on E-Stamp and Address Mismatch in Affidavit	sachdeva.vidushi@gmail
393	25-04-2023	0710102101812022(No.of Docs 2)	0710102101812022/10	INTERLOCUTORY APPLICATION (I.B.C)/6059(ND)2022	MAYA GUPTA RESOLUTION PROFESSIONAL VS. PROTIMA ARORA	Sec 60(5)	26-04-2023	Notary Stamp Missing on E-Stamp and Address Mismatch in Affidavit	sachdeva.vidushi@gmail
394	25-04-2023	0710102057522022(No.of Docs 2)	0710102057522022/2	INTERLOCUTORY APPLICATION (I.B.C)/3425(ND)2022	VIJENDER SHARMA VS. MR. AMULYA KUMAR MISHRA	19(2)	26-04-2023	Need to Applicant Sign on Every Pages in Reply and 3 Rs. Court Fess Missing in Vakalatnama	atlaslawpartners
395	17-04-2023	0710102036512021(No.of Docs 1)	0710102036512021/2	COMPANY APPEAL(COMPANIES ACT)/135(ND)2022	ROHELLA DEVELOPERS & INFRASTRUCTURE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (1)	26-04-2023	Page No Missing on E-Stamp Paper	gagan2021

396	13-08-2022	0710102065962022(No.of Docs 0)	0710102065962022/3	COMPANY APPLICATION(COMPANIES ACT)/313(PB)2022	7. CARNOUSTIE RESORTS PRIVATE LIMITED VS. UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION)	Rule 11 of NCLT	26-04-2023	Address Mismatch in Affidavit	
397	6/4/2023	0710200400732013(No.of Docs 3)	0710200400732013/6	COMPANY PETITION (COMPANIES ACT)/136(ND)2013	SANTOSH KUMAR BAGLA VS M/S ANGHALIA HOUSING PVT LTD	Application under any other provisions	26-04-2023	Order Missed	STELLARLEGAL
398	6/4/2023	0710200400732013(No.of Docs 3)	0710200400732013/6	COMPANY PETITION (COMPANIES ACT)/136(ND)2013	SANTOSH KUMAR BAGLA VS M/S ANGHALIA HOUSING PVT LTD	Application under any other provisions	26-04-2023	Order Missed	STELLARLEGAL
399	23-01-2023	0710102009742023(No.of Docs 0)	0710102009742023/3	INTERLOCUTORY APPLICATION (I.B.C)/882(ND)2023	KATRA REALTORS PRIVATE LIMITED VS. RAJESH RAMNANI	Sec 60(5)	26-04-2023	Volume- 1 Index Missing and Page No. 19- 600 True Copy Sign Missing and 3 Rs. Court Fess Missing in Vakalatnama	
400	23-01-2023	0710102009742023(No.of Docs 0)	0710102009742023/3	INTERLOCUTORY APPLICATION (I.B.C)/882(ND)2023	KATRA REALTORS PRIVATE LIMITED VS. RAJESH RAMNANI	Sec 60(5)	26-04-2023	Volume- 1 Index Missing and Page No. 19- 600 True Copy Sign Missing and 3 Rs. Court Fess Missing in Vakalatnama	
401	23-01-2023	0710102009742023(No.of Docs 0)	0710102009742023/3	INTERLOCUTORY APPLICATION (I.B.C)/882(ND)2023	KATRA REALTORS PRIVATE LIMITED VS. RAJESH RAMNANI	Sec 60(5)	26-04-2023	Volume- 1 Index Missing and Page No. 19- 600 True Copy Sign Missing and 3 Rs. Court Fess Missing in Vakalatnama	
402	23-01-2023	0710102009742023(No.of Docs 0)	0710102009742023/3	INTERLOCUTORY APPLICATION (I.B.C)/882(ND)2023	KATRA REALTORS PRIVATE LIMITED VS. RAJESH RAMNANI	Sec 60(5)	26-04-2023	Volume- 1 Index Missing and Page No. 19- 600 True Copy Sign Missing and 3 Rs. Court Fess Missing in Vakalatnama	
403	4/7/2022	0710102052042022(No.of Docs 0)	0710102052042022/3	INTERLOCUTORY APPLICATION (I.B.C)/3067(PB)2022	NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY VS. CHANDRA PRAKASH RP	Sec 60(5)	26-04-2023	Order Missed	
404	25-04-2023	0710102050342021(No.of Docs 3)	0710102050342021/2	INTERLOCUTORY APPLICATION (I.B.C)/3346(PB)2021	SURENDRA RAJ GANG VSRAMAN GUPTA	Application under any other provisions- IBC	26-04-2023	Volume Wise Index Missing	AMS.MISHA
405	17-04-2023	0710102066712022(No.of Docs 1)	0710102066712022/17	COMPANY PETITION (COMPANIES ACT)/138(ND)2022	SANJAY MEHRA VS. SUPERON SCHWEISSTECHNIK INDIA LIMITED	Sec. 241(1),Sec. 242(4)	26-04-2023	3 Rs. Court Fess Missing in Vakalatnama and Page No. Missing in PDF According your Index	advkrishan
406	16-03-2023	0710102024552023(No.of Docs 0)	0710102024552023/1	INTERLOCUTORY APPLICATION (I.B.C)/2035(ND)2023	RACONTEUR GRANITE PRIVATE LIMITED VSOMANSH ENTERPRISES LIMITED	Application under any other provisions- IBC	26-04-2023	Affidavit Missing	
407	17-04-2023	0710102040862021(No.of Docs 2)	0710102040862021/7	COMPANY PETITION IB (IBC)/347(ND)2021	CAPITAL TRADE LINKS LIMITED VS. RUDRA BUILDWELL CONSTRUCTIONS PRIVATE LIMITED	IBC under Sec 7	26-04-2023	Counsel Detail Incomplete After Index and Last Page in Written Submission and Need to Applicant Sign on Every Pages in Written Submission	CSGAURAVJOSHI
408	16-09-2021	0710200400732013(No.of Docs 5)	0710200400732013/4	COMPANY PETITION (COMPANIES ACT)/136(ND)2013	SANTOSH KUMAR BAGLA VS M/S ANGHALIA HOUSING PVT LTD	Application under any other provisions	26-04-2023	Order Missed	vishalganda
409	16-09-2021	0710200400732013(No.of Docs 5)	0710200400732013/4	COMPANY PETITION (COMPANIES ACT)/136(ND)2013	SANTOSH KUMAR BAGLA VS M/S ANGHALIA HOUSING PVT LTD	Application under any other provisions	26-04-2023	Order Missed	vishalganda
410	16-09-2021	0710200400732013(No.of Docs 5)	0710200400732013/4	COMPANY PETITION (COMPANIES ACT)/136(ND)2013	SANTOSH KUMAR BAGLA VS M/S ANGHALIA HOUSING PVT LTD	Application under any other provisions	26-04-2023	Order Missed	vishalganda
411	16-09-2021	0710200400732013(No.of Docs 5)	0710200400732013/4	COMPANY PETITION (COMPANIES ACT)/136(ND)2013	SANTOSH KUMAR BAGLA VS M/S ANGHALIA HOUSING PVT LTD	Application under any other provisions	26-04-2023	Order Missed	vishalganda

412	16-09-2021	0710200400732013(No.of Docs 5)	0710200400732013/4	COMPANY PETITION (COMPANIES ACT)/136(ND)2013	SANTOSH KUMAR BAGLA VS M/S ANGHALIA HOUSING PVT LTD	Application under any other provisions	26-04-2023	Order Missed	vishalganda
413	16-09-2021	0710200400732013(No.of Docs 5)	0710200400732013/4	COMPANY PETITION (COMPANIES ACT)/136(ND)2013	SANTOSH KUMAR BAGLA VS M/S ANGHALIA HOUSING PVT LTD	Application under any other provisions	26-04-2023	Order Missed	vishalganda
414	16-09-2021	0710200400732013(No.of Docs 5)	0710200400732013/4	COMPANY PETITION (COMPANIES ACT)/136(ND)2013	SANTOSH KUMAR BAGLA VS M/S ANGHALIA HOUSING PVT LTD	Application under any other provisions	26-04-2023	Order Missed	vishalganda
415	16-09-2021	0710200400732013(No.of Docs 5)	0710200400732013/4	COMPANY PETITION (COMPANIES ACT)/136(ND)2013	SANTOSH KUMAR BAGLA VS M/S ANGHALIA HOUSING PVT LTD	Application under any other provisions	26-04-2023	Order Missed	vishalganda
416	16-09-2021	0710200400732013(No.of Docs 5)	0710200400732013/4	COMPANY PETITION (COMPANIES ACT)/136(ND)2013	SANTOSH KUMAR BAGLA VS M/S ANGHALIA HOUSING PVT LTD	Application under any other provisions	26-04-2023	Order Missed	vishalganda
417	16-09-2021	0710200400732013(No.of Docs 5)	0710200400732013/4	COMPANY PETITION (COMPANIES ACT)/136(ND)2013	SANTOSH KUMAR BAGLA VS M/S ANGHALIA HOUSING PVT LTD	Application under any other provisions	26-04-2023	Order Missed	vishalganda
418	16-09-2021	0710200400732013(No.of Docs 5)	0710200400732013/4	COMPANY PETITION (COMPANIES ACT)/136(ND)2013	SANTOSH KUMAR BAGLA VS M/S ANGHALIA HOUSING PVT LTD	Application under any other provisions	26-04-2023	Order Missed	vishalganda
419	16-09-2021	0710200400732013(No.of Docs 5)	0710200400732013/4	COMPANY PETITION (COMPANIES ACT)/136(ND)2013	SANTOSH KUMAR BAGLA VS M/S ANGHALIA HOUSING PVT LTD	Application under any other provisions	26-04-2023	Order Missed	vishalganda
420	16-09-2021	0710200400732013(No.of Docs 5)	0710200400732013/4	COMPANY PETITION (COMPANIES ACT)/136(ND)2013	SANTOSH KUMAR BAGLA VS M/S ANGHALIA HOUSING PVT LTD	Application under any other provisions	26-04-2023	Order Missed	vishalganda
421	16-09-2021	0710200400732013(No.of Docs 5)	0710200400732013/4	COMPANY PETITION (COMPANIES ACT)/136(ND)2013	SANTOSH KUMAR BAGLA VS M/S ANGHALIA HOUSING PVT LTD	Application under any other provisions	26-04-2023	Order Missed	vishalganda
422	16-09-2021	0710200400732013(No.of Docs 5)	0710200400732013/4	COMPANY PETITION (COMPANIES ACT)/136(ND)2013	SANTOSH KUMAR BAGLA VS M/S ANGHALIA HOUSING PVT LTD	Application under any other provisions	26-04-2023	Order Missed	vishalganda
423	27-03-2023	0710102028402023(No.of Docs 0)	0710102028402023/1	INTERLOCUTORY APPLICATION (I.B.C)/2039(ND)2023	GAGAN GULATI VSOMANSH ENTERPRISES LIMITED	22(3)a	26-04-2023	Affidavit Missing	
424	25-04-2023	0710102068542022(No.of Docs 2)	0710102068542022/2	COMPANY PETITION IB (IBC)/778(ND)2022	SCHNEIDER ELECTRIC INDIA PRIVATE LIMITED VS. SARKUN SOLAR PRIVATE LIMITED	IBC Under Sec 9	26-04-2023	Wrong Filing	Mohna
425	23-03-2023	0710102082282021(No.of Docs 2)	0710102082282021/6	COMPANY PETITION IB (IBC)/76(PB)2022	SYNERGY VENTURES VS. RUDRA BUILDWELL PROJECTS PRIVATE LIMITED	IBC under Sec 7	26-04-2023	Page No. 26 Need to English Translation Copy	advshivamsingh
426	23-03-2023	0710102082282021(No.of Docs 2)	0710102082282021/6	COMPANY PETITION IB (IBC)/76(PB)2022	SYNERGY VENTURES VS. RUDRA BUILDWELL PROJECTS PRIVATE LIMITED	IBC under Sec 7	26-04-2023	Page No. 26 Need to English Translation Copy	advshivamsingh
427	19-04-2023	0710102097352022(No.of Docs 2)	0710102097352022/4	COMPANY PETITION IB (IBC)/846(ND)2022	IMZ CORPORATE PRIVATE LIMITED VS. MDS TELEMATICS PVT LTD	IBC under Sec 7	26-04-2023	Page No. 1-10 True Copy Sign Missing in Annexures	Navneethakran
428	19-04-2023	0710102097352022(No.of Docs 2)	0710102097352022/4	COMPANY PETITION IB (IBC)/846(ND)2022	IMZ CORPORATE PRIVATE LIMITED VS. MDS TELEMATICS PVT LTD	IBC under Sec 7	26-04-2023	Page No. 1-10 True Copy Sign Missing in Annexures	Navneethakran
429	25-04-2023	0710102023242023(No.of Docs 2)	0710102023242023/2	COMPANY PETITION IB (IBC)/161(ND)2023	BANK OF MAHARASHTRA VS. KAPIL GUPTA	Section 95(1)	26-04-2023	Page No;1-6 sign are missing.	kgola7676@gmail.com
430	17-06-2019	0710102097212019(No.of Docs 0)	0710102097212019/22	COMPANY PETITION IB (IBC)/1617(ND)2019	SUNLARGE INDUSTRIES PVT. LIMITED VS. M/S H.L. TECH FABRICS LTD	IBC Under Sec 9	26-04-2023	E-Stamp Paper Missing	

431	21-04-2023	0710102012822022(No.of Docs 4)	0710102012822022/118	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	26-04-2023	Description not mentioned of Volume 2 in Master Index, Advocate address details in Affidavit mismatched with E-stamp, Page 79 according to PDF is Handwritten, Pages 153 and 154, 160 and 161, 237 and 238, 254 and 255, 260 and 261, 308 and 309,314 and 315 according to PDF are together in One page;it should be separate, Affidavit to be filed on separate miscellaneous diary number	Devvrat
432	5/2/2022	0710102010432022(No.of Docs 0)	0710102010432022/10	COMPANY PETITION (COMPANIES ACT)/121(ND)2022	NIDHI SHARMA VS. BANAS PAPERS PRIVATE LIMITED	Sec. 213	26-04-2023	Main Case number msising in Vakalatnama	
433	19-04-2023	0710102002672020(No.of Docs 2)	0710102002672020/11	COMPANY APPEAL (COMPANIES ACT)/91(ND)2021	INCOME TAX OFFICER WARD- 20(4) VS. REGISTRAR OF COMPANIES DELHI& ORS. (IN THE MATTER OF: M/S RSA ESTATE PVT. LTD.)	Sec 252 (1) - By Government Body	26-04-2023	Index Missing	cgeorgethomas
434	25-04-2023	0710102015672023(No.of Docs 1)	0710102015672023/2	COMPANY PETITION IB (IBC)/156(ND)2023	SHARAK HEALTHCARE PRIVATE LIMITED	IBC Section 59	26-04-2023	Index is Missing.	buchasialiq
435	5/2/2022	0710102010432022(No.of Docs 0)	0710102010432022/11	COMPANY PETITION (COMPANIES ACT)/121(ND)2022	NIDHI SHARMA VS. BANAS PAPERS PRIVATE LIMITED	Sec. 213	26-04-2023	Advocate address details Incomplete in Affidavit, Affidavit verification place msising, Main Case number msising in Vakalatnama	
436	24-04-2023	0710102016752023(No.of Docs 1)	0710102016752023/1	COMPANY APPEAL (COMPANIES ACT)/87(ND)2023	AYS FACILITY PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NATIONAL CAPITAL TERRITORY OF DELHI AND HARAYANA	Sec 252 (3)	26-04-2023	INDEX MISSING	Lalit200
437	19-04-2023	0710102008462019(No.of Docs 3)	0710102008462019/3	COMPANY PETITION IB (IBC)/356(PB)2019	TUF METALLURGICAL PRIVATE LIMITED VS. WADHWA GLASS PROCESSORS PRIVATE LIMITED	IBC under Sec 7	26-04-2023	Counsel Detail Incomplete After Index Volume- 1 2 and Ticket Not Allowed Mid on Vakalatnama and Page No. 208- 220 Need to English Translation	debopriyomoulik
438	25-04-2023	0710102010432022(No.of Docs 2)	0710102010432022/13	COMPANY PETITION (COMPANIES ACT)/121(ND)2022	NIDHI SHARMA VS. BANAS PAPERS PRIVATE LIMITED	Sec. 213	26-04-2023	Heading msising in Page 2 according to PDF	shashankkasliwal
439	25-04-2023	0710102023232023(No.of Docs 2)	0710102023232023/2	COMPANY PETITION IB (IBC)/163(ND)2023	BANK OF MAHARASHTRA VS. RAJ KUMAR GUPTA	Section 95(1)	26-04-2023	Sign is Missing on Page NO:1-5	kgola7676@gmail.com
440	5/2/2022	0710102010432022(No.of Docs 0)	0710102010432022/12	COMPANY PETITION (COMPANIES ACT)/121(ND)2022	NIDHI SHARMA VS. BANAS PAPERS PRIVATE LIMITED	Sec. 213	26-04-2023	Advocate address details Incomplete in Affidavit, Affidavit verification place msising in Pages 21 and 23 according to PDF, Main Case number msising in Vakalatnama	
441	25-04-2023	0710102041692022(No.of Docs 2)	0710102041692022/4	COMPANY PETITION IB (IBC)/458(ND)2022	M/S AYAAN TRADING VS. KATYAYINI PAPER MILLS PVT. LTD	IBC Under Sec 9	26-04-2023	Need to Applicant Sign on Every Pages in Rejoinder and E-Stamp Paper Missing	amitgoel120
442	24-08-2022	0710102068742022(No.of Docs 0)	0710102068742022/1	COMPANY PETITION IB (IBC)/785(ND)2022	SCHNEIDER ELECTRIC INDIA PRIVATE LIMITED VS. SARKUN SOLAR PRIVATE LIMITED	IBC Under Sec 9	26-04-2023	Page No. 8 Missing in PDF According your Index	

443	22-08-2021	0710102059542021(No.of Docs 0)	0710102059542021/4	COMPANY PETITION IB (IBC)/522(ND)2021	DIAMOND POLYPLAST VS. SHIVPRIYA CABLES PVT LTD	IBC Under Sec 9	26-04-2023	Page No. 6- 119 True Copy Sign Missing in Annexures and Need to Applicant Sign on Every Pages in Written Submission	
444	26-04-2023	0710102106382022(No.of Docs 5)	0710102106382022/3	INTERLOCUTORY APPLICATION (I.B.C)/401(PB)2023	SANJAY GARG INTERIM RESOLUTION PROFESSIONAL VSHARYANA SHEHRI VIKAS PRADHIKARAN	Application under any other provisions- IBC	26-04-2023	Please remove one Index, Pages 34, 78,81,82,87 according to PDF Not Clear, Place the Welfare Fee stamp in Blank space in Vakalatnama, Court Fee stamp missing in Vakalatnama, All the other documents should be merged in main Reply document	aloksangwan
445	7/7/2017	1010000402192017(No.of Docs 0)	1010000402192017/65	COMPANY PETITION IB (IBC)/202(PB)2017	PUNJAB NATIONAL BANK VS. BHUSHAN POWER AND STEEL LIMITED	IBC under Sec 7	26-04-2023	48 page cut	
446	15-02-2022	0710102012822022(No.of Docs 0)	0710102012822022/115	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	26-04-2023	Affidavit Missing	
447	15-02-2022	0710102012822022(No.of Docs 0)	0710102012822022/115	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	26-04-2023	Affidavit Missing	
448	15-02-2022	0710102012822022(No.of Docs 0)	0710102012822022/115	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	26-04-2023	Affidavit Missing	
449	15-02-2022	0710102012822022(No.of Docs 0)	0710102012822022/115	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	26-04-2023	Affidavit Missing	
450	14-04-2023	0710102021272023(No.of Docs 1)	0710102021272023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/21(ND)2023	SIDH LOGISTICS PRIVATE LIMITED	Sec. 230-232, Sec 234	26-04-2023	Index missing	NEERAJ.ARORA
451	14-04-2023	0710102021272023(No.of Docs 1)	0710102021272023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/21(ND)2023	SIDH LOGISTICS PRIVATE LIMITED	Sec. 230-232, Sec 234	26-04-2023	Index missing	NEERAJ.ARORA
452	14-04-2023	0710102021272023(No.of Docs 1)	0710102021272023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/21(ND)2023	SIDH LOGISTICS PRIVATE LIMITED	Sec. 230-232, Sec 234	26-04-2023	Index missing	NEERAJ.ARORA
453	14-04-2023	0710102021272023(No.of Docs 1)	0710102021272023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/21(ND)2023	SIDH LOGISTICS PRIVATE LIMITED	Sec. 230-232, Sec 234	26-04-2023	Index missing	NEERAJ.ARORA
454	12/5/2022	0710102037642022(No.of Docs 0)	0710102037642022/3	INTERLOCUTORY APPLICATION (I.B.C)/4096(ND)2022	M K BATRA VS. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	Sec 60(5)	26-04-2023	Advocate address detail in Affidavit mismatching with E-stamp	
455	12/5/2022	0710102037642022(No.of Docs 0)	0710102037642022/3	INTERLOCUTORY APPLICATION (I.B.C)/4096(ND)2022	M K BATRA VS. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	Sec 60(5)	26-04-2023	Advocate address detail in Affidavit mismatching with E-stamp	
456	12/5/2022	0710102037642022(No.of Docs 0)	0710102037642022/3	INTERLOCUTORY APPLICATION (I.B.C)/4096(ND)2022	M K BATRA VS. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	Sec 60(5)	26-04-2023	Advocate address detail in Affidavit mismatching with E-stamp	

457	12/5/2022	0710102037642022(No.of Docs 0)	0710102037642022/3	INTERLOCUTORY APPLICATION (I.B.C)/4096(ND)2022	M K BATRA VS. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	Sec 60(5)	26-04-2023	Advocate address detail in Affidavit mismatching with E-stamp	
458	25-04-2023	0710102104832020(No.of Docs 2)	0710102104832020/4	INTERLOCUTORY APPLICATION (I.B.C)/4785(ND)2020	ANIL KUMAR JAIN VS. DEPUTY COMMISSIONER OF GOODS AND SERVICE TAX	Application under any other provisions- IBC	26-04-2023	Page No. 18-29 True Copy Sign Missing and Notary Stamp Missing on E-Stamp	yashasvi91
459	15-02-2022	0710102012822022(No.of Docs 0)	0710102012822022/92	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	26-04-2023	Notary Stamp Missing on E-Stamp paper	
460	17-04-2023	0710102015772023(No.of Docs 2)	0710102015772023/1	COMPANY PETITION IB (IBC)/133(ND)2023	SAIVI FINANCE PRIVATE LIMITED VS. FUSION CONBUILD PRIVATE LIMITED	IBC under Sec 7	26-04-2023	15 Rs. Welfare Fund Fess Missing in Vakalatnama	gaurangigupta
461	17-04-2023	0710102016612022(No.of Docs 3)	0710102016612022/2	INTERLOCUTORY APPLICATION (I.B.C)/1037(ND)2022	PURVANCHAL PRJOECTS PRIVATE LIMITED VS. MR. A. VISWANADHA SHARMA	Sec 60(5)	26-04-2023	Page No. 5- 279 True Copy Sign Missing in Annexures and Need to Applicant Sign on Every Pages in Written Submission	prithugarg
462	17-04-2023	0710102016612022(No.of Docs 3)	0710102016612022/2	INTERLOCUTORY APPLICATION (I.B.C)/1037(ND)2022	PURVANCHAL PRJOECTS PRIVATE LIMITED VS. MR. A. VISWANADHA SHARMA	Sec 60(5)	26-04-2023	Page No. 5- 279 True Copy Sign Missing in Annexures and Need to Applicant Sign on Every Pages in Written Submission	prithugarg
463	15-02-2022	0710102012822022(No.of Docs 0)	0710102012822022/95	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	26-04-2023	Vakalatnama and Affidavit Separately Filed	
464	19-04-2023	0710102029412023(No.of Docs 2)	0710102029412023/3	RESTORATION APPLICATION (IBC)/70(ND)2023	SAI CORPORATION VS. ACME EXCELLENT MANAGEMENT PRIVATELIMITED	Rule 11 of NCLT, 2016	26-04-2023	Counsel Detail Incomplete After Index and Applicant Sign on Every Pages	harshojha
465	17-04-2023	0710102018782023(No.of Docs 1)	0710102018782023/2	COMPANY PETITION (COMPANIES ACT)/58(ND)2023	ROHIT GARG VS. DV NEXT-ZEN INFOTECH PRIVATE LIMITED	Sec. 213	26-04-2023	Notary Stamp Missing on E-Stamp paper	abhishek.kumar
466	26-04-2023	0710102065882020(No.of Docs 1)	0710102065882020/3	INTERLOCUTORY APPLICATION (I.B.C)/2413(ND)2020	KAMAL AGARWAL VS. PARVINDER SINGH KHURANA	Application under any other provisions- IBC	26-04-2023	Only Proof of Service Show Please Document Once Again	liquidatorkamal
467	25-04-2023	0710102101812022(No.of Docs 2)	0710102101812022/10	INTERLOCUTORY APPLICATION (I.B.C)/6059(ND)2022	MAYA GUPTA RESOLUTION PROFESSIONAL VS. PROTIMA ARORA	Sec 60(5)	26-04-2023	Notary Stamp Missing on E-Stamp and Address Mismatch in Affidavit	sachdeva.vidushi@gmail
468	25-04-2023	0710102101812022(No.of Docs 2)	0710102101812022/10	INTERLOCUTORY APPLICATION (I.B.C)/6059(ND)2022	MAYA GUPTA RESOLUTION PROFESSIONAL VS. PROTIMA ARORA	Sec 60(5)	26-04-2023	Notary Stamp Missing on E-Stamp and Address Mismatch in Affidavit	sachdeva.vidushi@gmail
469	25-04-2023	0710102101812022(No.of Docs 2)	0710102101812022/10	INTERLOCUTORY APPLICATION (I.B.C)/6059(ND)2022	MAYA GUPTA RESOLUTION PROFESSIONAL VS. PROTIMA ARORA	Sec 60(5)	26-04-2023	Notary Stamp Missing on E-Stamp and Address Mismatch in Affidavit	sachdeva.vidushi@gmail
470	25-04-2023	0710102101812022(No.of Docs 2)	0710102101812022/10	INTERLOCUTORY APPLICATION (I.B.C)/6059(ND)2022	MAYA GUPTA RESOLUTION PROFESSIONAL VS. PROTIMA ARORA	Sec 60(5)	26-04-2023	Notary Stamp Missing on E-Stamp and Address Mismatch in Affidavit	sachdeva.vidushi@gmail
471	25-04-2023	0710102101812022(No.of Docs 2)	0710102101812022/10	INTERLOCUTORY APPLICATION (I.B.C)/6059(ND)2022	MAYA GUPTA RESOLUTION PROFESSIONAL VS. PROTIMA ARORA	Sec 60(5)	26-04-2023	Notary Stamp Missing on E-Stamp and Address Mismatch in Affidavit	sachdeva.vidushi@gmail
472	25-04-2023	0710102101812022(No.of Docs 2)	0710102101812022/10	INTERLOCUTORY APPLICATION (I.B.C)/6059(ND)2022	MAYA GUPTA RESOLUTION PROFESSIONAL VS. PROTIMA ARORA	Sec 60(5)	26-04-2023	Notary Stamp Missing on E-Stamp and Address Mismatch in Affidavit	sachdeva.vidushi@gmail
473	25-04-2023	0710102101812022(No.of Docs 2)	0710102101812022/10	INTERLOCUTORY APPLICATION (I.B.C)/6059(ND)2022	MAYA GUPTA RESOLUTION PROFESSIONAL VS. PROTIMA ARORA	Sec 60(5)	26-04-2023	Notary Stamp Missing on E-Stamp and Address Mismatch in Affidavit	sachdeva.vidushi@gmail

474	25-04-2023	0710102101812022(No.of Docs 2)	0710102101812022/10	INTERLOCUTORY APPLICATION (I.B.C)/6059(ND)2022	MAYA GUPTA RESOLUTION PROFESSIONAL VS. PROTIMA ARORA	Sec 60(5)	26-04-2023	Notary Stamp Missing on E-Stamp and Address Mismatch in Affidavit	sachdeva.vidushi@gma
475	25-04-2023	0710102101812022(No.of Docs 2)	0710102101812022/10	INTERLOCUTORY APPLICATION (I.B.C)/6059(ND)2022	MAYA GUPTA RESOLUTION PROFESSIONAL VS. PROTIMA ARORA	Sec 60(5)	26-04-2023	Notary Stamp Missing on E-Stamp and Address Mismatch in Affidavit	sachdeva.vidushi@gma
476	25-04-2023	0710102101812022(No.of Docs 2)	0710102101812022/10	INTERLOCUTORY APPLICATION (I.B.C)/6059(ND)2022	MAYA GUPTA RESOLUTION PROFESSIONAL VS. PROTIMA ARORA	Sec 60(5)	26-04-2023	Notary Stamp Missing on E-Stamp and Address Mismatch in Affidavit	sachdeva.vidushi@gma
477	25-04-2023	0710102101812022(No.of Docs 2)	0710102101812022/10	INTERLOCUTORY APPLICATION (I.B.C)/6059(ND)2022	MAYA GUPTA RESOLUTION PROFESSIONAL VS. PROTIMA ARORA	Sec 60(5)	26-04-2023	Notary Stamp Missing on E-Stamp and Address Mismatch in Affidavit	sachdeva.vidushi@gma
478	25-04-2023	0710102101812022(No.of Docs 2)	0710102101812022/10	INTERLOCUTORY APPLICATION (I.B.C)/6059(ND)2022	MAYA GUPTA RESOLUTION PROFESSIONAL VS. PROTIMA ARORA	Sec 60(5)	26-04-2023	Notary Stamp Missing on E-Stamp and Address Mismatch in Affidavit	sachdeva.vidushi@gma
479	25-04-2023	0710102101812022(No.of Docs 2)	0710102101812022/10	INTERLOCUTORY APPLICATION (I.B.C)/6059(ND)2022	MAYA GUPTA RESOLUTION PROFESSIONAL VS. PROTIMA ARORA	Sec 60(5)	26-04-2023	Notary Stamp Missing on E-Stamp and Address Mismatch in Affidavit	sachdeva.vidushi@gma
480	25-04-2023	0710102101812022(No.of Docs 2)	0710102101812022/10	INTERLOCUTORY APPLICATION (I.B.C)/6059(ND)2022	MAYA GUPTA RESOLUTION PROFESSIONAL VS. PROTIMA ARORA	Sec 60(5)	26-04-2023	Notary Stamp Missing on E-Stamp and Address Mismatch in Affidavit	sachdeva.vidushi@gma
481	25-04-2023	0710102101812022(No.of Docs 2)	0710102101812022/10	INTERLOCUTORY APPLICATION (I.B.C)/6059(ND)2022	MAYA GUPTA RESOLUTION PROFESSIONAL VS. PROTIMA ARORA	Sec 60(5)	26-04-2023	Notary Stamp Missing on E-Stamp and Address Mismatch in Affidavit	sachdeva.vidushi@gma
482	25-04-2023	0710102101812022(No.of Docs 2)	0710102101812022/10	INTERLOCUTORY APPLICATION (I.B.C)/6059(ND)2022	MAYA GUPTA RESOLUTION PROFESSIONAL VS. PROTIMA ARORA	Sec 60(5)	26-04-2023	Notary Stamp Missing on E-Stamp and Address Mismatch in Affidavit	sachdeva.vidushi@gma
483	25-04-2023	0710102101812022(No.of Docs 2)	0710102101812022/10	INTERLOCUTORY APPLICATION (I.B.C)/6059(ND)2022	MAYA GUPTA RESOLUTION PROFESSIONAL VS. PROTIMA ARORA	Sec 60(5)	26-04-2023	Notary Stamp Missing on E-Stamp and Address Mismatch in Affidavit	sachdeva.vidushi@gma
484	25-04-2023	0710102101812022(No.of Docs 2)	0710102101812022/10	INTERLOCUTORY APPLICATION (I.B.C)/6059(ND)2022	MAYA GUPTA RESOLUTION PROFESSIONAL VS. PROTIMA ARORA	Sec 60(5)	26-04-2023	Notary Stamp Missing on E-Stamp and Address Mismatch in Affidavit	sachdeva.vidushi@gma
485	25-04-2023	0710102101812022(No.of Docs 2)	0710102101812022/10	INTERLOCUTORY APPLICATION (I.B.C)/6059(ND)2022	MAYA GUPTA RESOLUTION PROFESSIONAL VS. PROTIMA ARORA	Sec 60(5)	26-04-2023	Notary Stamp Missing on E-Stamp and Address Mismatch in Affidavit	sachdeva.vidushi@gma
486	25-04-2023	0710102101812022(No.of Docs 2)	0710102101812022/10	INTERLOCUTORY APPLICATION (I.B.C)/6059(ND)2022	MAYA GUPTA RESOLUTION PROFESSIONAL VS. PROTIMA ARORA	Sec 60(5)	26-04-2023	Notary Stamp Missing on E-Stamp and Address Mismatch in Affidavit	sachdeva.vidushi@gma
487	25-04-2023	0710102101812022(No.of Docs 2)	0710102101812022/10	INTERLOCUTORY APPLICATION (I.B.C)/6059(ND)2022	MAYA GUPTA RESOLUTION PROFESSIONAL VS. PROTIMA ARORA	Sec 60(5)	26-04-2023	Notary Stamp Missing on E-Stamp and Address Mismatch in Affidavit	sachdeva.vidushi@gma
488	25-04-2023	0710102101812022(No.of Docs 2)	0710102101812022/10	INTERLOCUTORY APPLICATION (I.B.C)/6059(ND)2022	MAYA GUPTA RESOLUTION PROFESSIONAL VS. PROTIMA ARORA	Sec 60(5)	26-04-2023	Notary Stamp Missing on E-Stamp and Address Mismatch in Affidavit	sachdeva.vidushi@gma
489	24-11-2022	0710102097352022(No.of Docs 0)	0710102097352022/3	COMPANY PETITION IB (IBC)/846(ND)2022	IMZ CORPORATE PRIVATE LIMITED VS. MDS TELEMATICS PVT LTD	IBC under Sec 7	25-04-2023	38-42,46-52,55,56,83-84,87-88, pages not clear,111-115 page not translation and not clear,128-129 page not clear 130 page not translation 142 page cut	
490	15-02-2022	0710102012822022(No.of Docs 0)	0710102012822022/104	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	25-04-2023	Annexure Merge in One PDF	

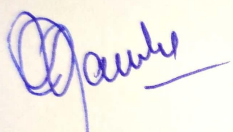
491	25-04-2023	0710120004072018(No.of Docs 2)	0710120004072018/158	COMPANY PETITION IB (IBC)/934(PB)2018	PARAMJIT SINGH SAINI VS. PUMA REALTORS PRIVATE LIMITED	IBC under Sec 7	25-04-2023	PAGE 21-30	kandk
492	24-11-2022	0710102097352022(No.of Docs 0)	0710102097352022/3	COMPANY PETITION IB (IBC)/846(ND)2022	IMZ CORPORATE PRIVATE LIMITED VS. MDS TELEMATICS PVT LTD	IBC under Sec 7	25-04-2023	38-42,46-52,55,56,83-84,87-88, pages not clear,111-115 page not translation and not clear,128-129 page not clear 130 page not translation 142 page cut	
493	27-10-2022	0710102088822022(No.of Docs 0)	0710102088822022/5	COMPANY PETITION IB (IBC)/867(ND)2022	KISTEN REALTECH PRIVATE LIMITED VS. AERENS JAI REALTY PRIVATE LIMITED	IBC Under Sec 9	25-04-2023	submission every page not sign	
494	24-11-2022	0710102097352022(No.of Docs 0)	0710102097352022/3	COMPANY PETITION IB (IBC)/846(ND)2022	IMZ CORPORATE PRIVATE LIMITED VS. MDS TELEMATICS PVT LTD	IBC under Sec 7	25-04-2023	38-42,46-52,55,56,83-84,87-88, pages not clear,111-115 page not translation and not clear,128-129 page not clear 130 page not translation 142 page cut	
495	24-11-2022	0710102097352022(No.of Docs 0)	0710102097352022/3	COMPANY PETITION IB (IBC)/846(ND)2022	IMZ CORPORATE PRIVATE LIMITED VS. MDS TELEMATICS PVT LTD	IBC under Sec 7	25-04-2023	38-42,46-52,55,56,83-84,87-88, pages not clear,111-115 page not translation and not clear,128-129 page not clear 130 page not translation 142 page cut	
496	18-04-2023	0710102087832022(No.of Docs 1)	0710102087832022/6	COMPANY PETITION IB (IBC)/888(PB)2022	NEERAJ KUMAR DUBEY AND OTHERS VS. RUDRA BUILDWELL PROJECTS PRIVATE LIMITED	IBC under Sec 7	25-04-2023	25 Rs. Welfare and 3 Rs. Court Fess Missing in Vakalatnama and Need to Applicant Sign on Every Pages in Reply	legisdomlawoffices
497	28-10-2022	0710102088852022(No.of Docs 0)	0710102088852022/2	COMPANY PETITION IB (IBC)/823(ND)2022	CITY UNION BANK LIMITED VS. NEW TECH IMPORTS PRIVATE LIMITED	IBC under Sec 7	25-04-2023	Need to Applicant Sign on Every Pages in Reply and Notary Stamp Missing on E-Stamp Paper and Page No. Missing in Index According your PDF	
498	24-11-2022	0710102097352022(No.of Docs 0)	0710102097352022/3	COMPANY PETITION IB (IBC)/846(ND)2022	IMZ CORPORATE PRIVATE LIMITED VS. MDS TELEMATICS PVT LTD	IBC under Sec 7	25-04-2023	38-42,46-52,55,56,83-84,87-88, pages not clear,111-115 page not translation and not clear,128-129 page not clear 130 page not translation 142 page cut	
499	25-04-2023	0710102098952022(No.of Docs 3)	0710102098952022/2	COMPANY PETITION IB (IBC)/131(ND)2023	RAJKUMAR	Section 94(1)	25-04-2023	KINDLY SEPRATELY FILE IN AFFIDAVIT OF SERVICE AND MEMO OF PARTIES	Atulbhatia
500	24-04-2023	0710102022242023(No.of Docs 1)	0710102022242023/1	INTERLOCUTORY APPLICATION (I.B.C)/2205(ND)2023	PRAVEEN KUMAR SINGHAL VSDIVINUS FABRICS LIMITED	Application under any other provisions- IBC	25-04-2023	kindly file fresh ia	PRAV1307
501	17-04-2023	0710102092132020(No.of Docs 4)	0710102092132020/12	COMPANY PETITION IB (IBC)/998(ND)2020	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED VS. BGM TELECOMMUNICATIONS PRIVATE LIMITED	IBC Under Sec 9	25-04-2023	Page No. 11-461 True Copy Sign Missing and Need to Applicant Sign on Every Pages in Written Submission	abhishekvikram
502	17-04-2023	0710102019772023(No.of Docs 11)	0710102019772023/2	COMPANY PETITION (COMPANIES ACT)/49(PB)2023	HIMANGINI SINGH (LEGAL HEIR OF LATE SHRI KJS AHLUWALIA) & ORS. VS. KJS CEMENT (I) LIMITED & ORS	Sec. 58(3),Sec. 241(1),Sec. 242(4)	25-04-2023	Page No. 190-192 Need to English Translate Copy and 439- 480 Double Pagination in Volume- 2 Page No. 590 Page Not clear	rajeev1124
503	24-11-2022	0710102097352022(No.of Docs 0)	0710102097352022/3	COMPANY PETITION IB (IBC)/846(ND)2022	IMZ CORPORATE PRIVATE LIMITED VS. MDS TELEMATICS PVT LTD	IBC under Sec 7	25-04-2023	38-42,46-52,55,56,83-84,87-88, pages not clear,111-115 page not translation and not clear,128-129 page not clear 130 page not translation 142 page cut	

504	24-11-2022	0710102097352022(No.of Docs 0)	0710102097352022/3	COMPANY PETITION IB (IBC)/846(ND)2022	IMZ CORPORATE PRIVATE LIMITED VS. MDS TELEMATICS PVT LTD	IBC under Sec 7	25-04-2023	38-42,46-52,55,56,83-84,87-88, pages not clear,111-115 page not translation and not clear,128-129 page not clear 130 page not translation 142 page cut	
505	24-11-2022	0710102097352022(No.of Docs 0)	0710102097352022/3	COMPANY PETITION IB (IBC)/846(ND)2022	IMZ CORPORATE PRIVATE LIMITED VS. MDS TELEMATICS PVT LTD	IBC under Sec 7	25-04-2023	38-42,46-52,55,56,83-84,87-88, pages not clear,111-115 page not translation and not clear,128-129 page not clear 130 page not translation 142 page cut	
506	24-11-2022	0710102097352022(No.of Docs 0)	0710102097352022/3	COMPANY PETITION IB (IBC)/846(ND)2022	IMZ CORPORATE PRIVATE LIMITED VS. MDS TELEMATICS PVT LTD	IBC under Sec 7	25-04-2023	38-42,46-52,55,56,83-84,87-88, pages not clear,111-115 page not translation and not clear,128-129 page not clear 130 page not translation 142 page cut	
507	17-04-2023	0710102076802021(No.of Docs 2)	0710102076802021/6	COMPANY PETITION IB (IBC)/733(ND)2021	AFM FOODS LIMITED VS. KUMAR FOOD INDUSTRIES LIMITED	IBC Under Sec 9	25-04-2023	Page No. 5-57 True Copy Sign Missing in Annexures and Need to Applicant Sign on Every Pages in Written Submissions	advcsyadav
508	17-04-2023	0710102010982023(No.of Docs 1)	0710102010982023/1	COMPANY PETITION IB (IBC)/149(PB)2023	BEVERLY HILLS FASHIONS PRIVATE LIMITED.	IBC Under Sec 10	24-04-2023	Counsel detail msising in Index, Advocate address details in Affidavit mismatched with Stamp paper	rishabh1289mishra
509	21-04-2023	0710102017072020(No.of Docs 2)	0710102017072020/5	COMPANY APPEAL(COMPANIES ACT)/184(ND)2020	SUMAN SINGH VS. SIR SOCHA SINGH & SONS (P) LIMITED	Sec. 58(3)	24-04-2023	Sign missing in Pages 1 to 3 according to PDF, Incomplete Counsel detail msising in Page 4 according to PDF, True Copy sign msising in Pages 5 to 55 according to PDF	monika
510	19-02-2023	0710102017432023(No.of Docs 0)	0710102017432023/3	INTERLOCUTORY APPLICATION (I.B.C)/1109(PB)2023	MANISH SINGH VS. SARE GURUGRAM PVT LTD THROUGH RP	Sec 60(5)	24-04-2023	Pagination missing before Page 4 according to PDF	
511	3/3/2023	0710102020812023(No.of Docs 0)	0710102020812023/2	INTERLOCUTORY APPLICATION (I.B.C)/1677(ND)2023	KRISHAN LALL & ANR VSM/S ABW INFRASTRUCTURE LTD THROUGH ITS RESOLUTION PROFESSIONAL	Sec 60(5)	24-04-2023	affidavit date mismatch in stamp paper or notraize missed	
512	22-04-2023	0710102095772020(No.of Docs 3)	0710102095772020/4	INTERLOCUTORY APPLICATION (I.B.C)/5134(PB)2020	GANGA RAM AGARWAL VS. MAXIMAL INFRASTRUCTURE PVT. LTD. & ORS.	Sec 60(5)	24-04-2023	vakalna court fee and welfare in middle	shankarimishra
513	25-01-2023	0710102010392023(No.of Docs 0)	0710102010392023/2	COMPANY PETITION IB (IBC)/67(ND)2023	VALUEFIRST DIGITAL MEDIA PRIVATE LIMITED VS. VALUEMOBI MEDIA PRIVATE LIMITED	IBC Under Sec 9	24-04-2023	proof of service missed and all pages sign missed	
514	22-04-2023	0710102015672023(No.of Docs 1)	0710102015672023/1	COMPANY PETITION IB (IBC)/156(ND)2023	SHARAK HEALTHCARE PRIVATE LIMITED	IBC Section 59	24-04-2023	wrong file	buchasialiq
515	22-04-2023	0710102019382023(No.of Docs 3)	0710102019382023/3	INTERLOCUTORY APPLICATION (I.B.C)/1303(ND)2023	REGIONAL PF COMMISSIONER NOIDA VSERA INFRA ENGINEERING LIMITED	Sec 60(5),Rule 11 of NCLT, 2016	24-04-2023	Pages 251 to 257 according to PDF are Handwritten	wamikatrehan
516	15-04-2023	0710102025012023(No.of Docs 2)	0710102025012023/2	COMPANY PETITION IB (IBC)/182(PB)2023	LVS FINANCIAL SERVICES PRIVATE LIMITED VS. MGI INFRA PRIVATE LIMITED	IBC under Sec 7	22-04-2023	Welfare Fee stamp and Court Fee stamp missing in Vakalatnama	advpmishra
517	20-04-2023	0710102007762023(No.of Docs 1)	0710102007762023/1	TRANSFER APPLICATION/4(PB)2023	MANIMEGALAI UNNIKISHNAN VS. JSM AGGREGATES AND SANDS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	22-04-2023	Incomplete Counsel detail msising in Index, Advocate address details in Affidavit mismatched with E-stamp, Page 4 and 5 according to PDF are Handwritten	trishabhh

518	5/2/2022	0710102010432022(No.of Docs 0)	0710102010432022/9	COMPANY PETITION (COMPANIES ACT)/121(ND)2022	NIDHI SHARMA VS. BANAS PAPERS PRIVATE LIMITED	Sec. 213	22-04-2023	page 34,36,40 page not translation	
519	14-03-2023	0710102105422022(No.of Docs 2)	0710102105422022/2	INTERLOCUTORY APPLICATION (I.B.C)/6258(ND)2022	MR. RD PAL & ORS. VS. WING CONSTRUCTIONS AND DEVELOPERS PRIVATE LIMITED & ORS.	Sec 60(5)	21-04-2023	Advocate address details in Affidavit in Page 20 according to PDF mismatched with E-stamp in Page 19 according to PDF	negimilan04
520	14-04-2023	0710102078402022(No.of Docs 1)	0710102078402022/1	COMPANY APPLICATION(COMPANIES ACT)/368(ND)2022	JAYANTA FANZEN LIGHTING INDUSTRIESPRIVATE LIMITED	Rule 11 of NCLT	21-04-2023	Main Case number wrong	rishabh.sachdeva
521	20-04-2023	0710102120062019(No.of Docs 2)	0710102120062019/43	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	21-04-2023	Pages 6 to 10 according to PDF Not Clear	rkramanbalaji@
522	13-04-2023	0710102095602022(No.of Docs 2)	0710102095602022/2	INTERLOCUTORY APPLICATION(COMPANIES ACT)/313(ND)2022	PRAVESH AGGARWAL VS. KBM FOODS PRIVATE LIMITED	Rule 11 of NCLT	21-04-2023	Main case number wrong	mg270288
523	13-04-2023	0710102095602022(No.of Docs 2)	0710102095602022/2	INTERLOCUTORY APPLICATION(COMPANIES ACT)/313(ND)2022	PRAVESH AGGARWAL VS. KBM FOODS PRIVATE LIMITED	Rule 11 of NCLT	21-04-2023	Main case number wrong	mg270288
524	20-04-2023	0710102109402020(No.of Docs 2)	0710102109402020/15	COMPANY PETITION IB (IBC)/1078(ND)2020	DALMIA FAMILY OFFICE TRUST VS. ATS HOUSING PRIVATE LIMITED	IBC under Sec 7	21-04-2023	written submission every page not sign	knlegal
525	21-04-2023	0710102120062019(No.of Docs 2)	0710102120062019/45	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	21-04-2023	Pages 6 to 10 according to PDF Not Clear	rkramanbalaji@
526	14-04-2023	0710102000042014(No.of Docs 2)	0710102000042014/6	COMPANY PETITION (COMPANIES ACT)/38(PB)2014	OM PRAKASH GUPTA VS. REVEX ENTERPRISES PVT. LTD..	Application under any other provisions	21-04-2023	Please attach Court last order on top page	rajesh1969
527	14-04-2023	0710102000042014(No.of Docs 3)	0710102000042014/5	COMPANY PETITION (COMPANIES ACT)/38(PB)2014	OM PRAKASH GUPTA VS. REVEX ENTERPRISES PVT. LTD..	Application under any other provisions	21-04-2023	Please attach Court last order on top page, Index missing	rajesh1969
528	13-04-2023	0710102028062020(No.of Docs 1)	0710102028062020/3	COMPANY PETITION IB (IBC)/714(PB)2020	S. S. STEELS VS. SHAHI INFRASTRUCTURE PVT. LTD.	IBC Under Sec 9	21-04-2023	Pagination msising in Vakalatnama	akhil.shankwar1
529	19-04-2023	0710102096542022(No.of Docs 3)	0710102096542022/2	INTERVENTION PETITION(COMPANIES ACT)/5(ND)2022	MOON LIGHT PROPBUILD PRIVATE LIMITED VS. THREE C INFRA TECH PRIVATE LIMITED	Sec 424 (3)	21-04-2023	81 page not	Sonam Sharma
530	13-04-2023	0710102028452020(No.of Docs 2)	0710102028452020/10	COMPANY PETITION IB (IBC)/701(ND)2020	ASHOKA CREATIONS LTD. VS. TRAFIGURA INDIA PVT. LTD.	IBC Under Sec 9	21-04-2023	Sign msising in Pages 1 to 4 according to PDF, True copy sign msising in Pages 6 to 42 according to PDF	MAPLEGAL
531	14-04-2023	0710102023822023(No.of Docs 1)	0710102023822023/1	COMPANY PETITION IB (IBC)/193(ND)2023	M/S ONCQUEST LABORATORIES LTD. VS. AASHLOK NURSING HOME PRIVATE LIMITED	IBC Under Sec 9	21-04-2023	Main Case number wrong	sonalanand99
532	14-04-2023	0710102015792022(No.of Docs 1)	0710102015792022/19	COMPANY PETITION (COMPANIES ACT)/46(ND)2022	ROHIT GUPTA VS. FIRST STEP PROPERTIES PVT LTD & ORS	Sec. 213	21-04-2023	Main case number wrong, Notary msising in E-stamp	abhishek.kumar
533	14-04-2023	0710102003742023(No.of Docs 2)	0710102003742023/2	COMPANY PETITION IB (IBC)/54(PB)2023	MR. PARITOSH JAIN AND ANR VS. ANAND DIVINE DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	21-04-2023	Place the Court Fee stamp in Blank space in Vakalatnama	knlegal
534	14-03-2023	0710102105422022(No.of Docs 2)	0710102105422022/2	INTERLOCUTORY APPLICATION (I.B.C)/6258(ND)2022	MR. RD PAL & ORS. VS. WING CONSTRUCTIONS AND DEVELOPERS PRIVATE LIMITED & ORS.	Sec 60(5)	21-04-2023	Advocate address details in Affidavit in Page 20 according to PDF mismatched with E-stamp in Page 19 according to PDF	negimilan04

535	14-03-2023	0710102105422022(No.of Docs 2)	0710102105422022/2	INTERLOCUTORY APPLICATION (I.B.C)/6258(ND)2022	MR. RD PAL & ORS. VS. WING CONSTRUCTIONS AND DEVELOPERS PRIVATE LIMITED & ORS.	Sec 60(5)	21-04-2023	Advocate address details in Affidavit in Page 20 according to PDF mismatched with E-stamp in Page 19 according to PDF	negimilan04
536	21-04-2023	0710102120062019(No.of Docs 2)	0710102120062019/44	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	21-04-2023	Wrong title in Index, Pages 6 to 10 according to PDF Not Clear	rkramanbalaji@
537	13-04-2023	0710102095602022(No.of Docs 2)	0710102095602022/2	INTERLOCUTORY APPLICATION(COMPANIES ACT)/313(ND)2022	PRAVESH AGGARWAL VS. KBM FOODS PRIVATE LIMITED	Rule 11 of NCLT	21-04-2023	Main case number wrong	mg270288
538	13-04-2023	0710102095602022(No.of Docs 2)	0710102095602022/2	INTERLOCUTORY APPLICATION(COMPANIES ACT)/313(ND)2022	PRAVESH AGGARWAL VS. KBM FOODS PRIVATE LIMITED	Rule 11 of NCLT	21-04-2023	Main case number wrong	mg270288
539	15-04-2023	0710102012822022(No.of Docs 4)	0710102012822022/62	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	21-04-2023	Master Index will come in top, Separate Volume 1 Index will come after Master Index, Advocate address details in Affidavit mismatched with E-stamp, Pages 344 to 351,353 to 362 according to PDF in Hindi, Affidavit to be filed on separate miscellaneous diary number	Devvrat
540	12/4/2023	0710200002012016(No.of Docs 1)	0710200002012016/7	COMPANY PETITION (COMPANIES ACT)/126(ND)2016	C.M. NARULA VS CMD PARDESI DEVELOPERS PVT. LTD.	Sec 241 (2),Sec. 242(4)	21-04-2023	Index missing, One rupee Court Fee stamp msising in Vakalatnama	ANAND123
541	15-04-2023	0710102012822022(No.of Docs 4)	0710102012822022/61	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	21-04-2023	Master Index will come in top, Separate Volume 1 Index will come after Master Index, Affidavit to be filed on separate miscellaneous diary number	Devvrat
542	19-04-2023	0710200401392016(No.of Docs 9)	0710200401392016/9	COMPANY PETITION (COMPANIES ACT)/28(ND)2016	RAJEEV BEHL VS M/S REACLTECH INFRASTRUCTURE LTD & ORS	Application under any other provisions	21-04-2023	wrong file kindly file ia	THAKURANKIT26
543	20-04-2023	0710102120062019(No.of Docs 2)	0710102120062019/40	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	21-04-2023	Wrong title mentioned in Index	rkramanbalaji@
544	19-04-2023	0710102401322016(No.of Docs 2)	0710102401322016/3	COMPANY PETITION (COMPANIES ACT)/57(ND)2016	MRS REENA AHLUWALIA & ORS. VS SUN TIME ENERGY LIMITED & ORS	Application under any other provisions	21-04-2023	True copy sign missing in Receipt document	PLILLP
545	14-04-2023	0710200413902017(No.of Docs 4)	0710200413902017/2	COMPANY PETITION (COMPANIES ACT)/52(ND)2017	MS POOJA TIWARI VS M/S BIG FISH HOSPITALITY VENTURES PVT LTD & ORS	Sec. 241(1)	21-04-2023	kindly file fresh wrong file	gaggartner
546	20-04-2023	0710102120062019(No.of Docs 2)	0710102120062019/41	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	21-04-2023	E-stamp and Affidavit msising	rkramanbalaji@
547	20-04-2023	0710102063712022(No.of Docs 2)	0710102063712022/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/90(ND)2022	NESTLE INDIA LIMITED	Sec. 230-232 - Second Motion	21-04-2023	Sign msising in Pages 1 to 10 according to PDF,	Anirudh Das
548	19-04-2023	0710102087232020(No.of Docs 1)	0710102087232020/41	COMPANY PETITION (COMPANIES ACT)/122(ND)2020	SMT. ASHA BALI VS. M/S. BALI & CO. PVT. LTD.	Sec. 241(1)	21-04-2023	1rs court fee missed	rmalik2301
549	20-04-2023	0710102061922022(No.of Docs 2)	0710102061922022/5	COMPANY PETITION IB (IBC)/622(ND)2022	STATE BANK OF INDIA VS. SCHON ULTRAWARES PRIVATE LIMITED	IBC under Sec 7	21-04-2023	every page not sign and annexure not true copy	singhajit64
550	19-04-2023	0710102087232020(No.of Docs 1)	0710102087232020/43	COMPANY PETITION (COMPANIES ACT)/122(ND)2020	SMT. ASHA BALI VS. M/S. BALI & CO. PVT. LTD.	Sec. 241(1)	21-04-2023	1rs court fee missed	rmalik2301

551	3/3/2023	0710102020812023(No.of Docs 0)	0710102020812023/1	INTERLOCUTORY APPLICATION (I.B.C)/1677(ND)2023	KRISHAN LALL & ANR VSM/S ABW INFRASTRUCTURE LTD THROUGH ITS RESOLUTION PROFESSIONAL	Sec 60(5)	21-04-2023	E-stamp msising	
552	13-04-2023	0710102052592019(No.of Docs 4)	0710102052592019/15	COMPANY PETITION IB (IBC)/643(ND)2019	VINEET GUPTA AND REKHA GUPTA VS. REALTECH DEVELOPMENTS & INFRASTRUCTURE (INDIA) PVT. LTD.	IBC under Sec 7	21-04-2023	Need to File in IA	manishasaini06
553	19-04-2023	0710102087232020(No.of Docs 1)	0710102087232020/42	COMPANY PETITION (COMPANIES ACT)/122(ND)2020	SMT. ASHA BALI VS. M/S. BALI & CO. PVT. LTD.	Sec. 241(1)	21-04-2023	1rs court fee missed	rmailik2301
554	20-04-2023	0710102106102022(No.of Docs 2)	0710102106102022/3	COMPANY PETITION IB (IBC)/46(ND)2023	AKASA FINANCE LIMITED VS. SAI PRECIOUS TRAXIM PRIVATE LIMITED	IBC under Sec 7	21-04-2023	Pagination msising in E-stamp	KARMALAWASSOCIATES
555	14-03-2023	0710102105422022(No.of Docs 2)	0710102105422022/2	INTERLOCUTORY APPLICATION (I.B.C)/6258(ND)2022	MR. RD PAL & ORS. VS. WING CONSTRUCTIONS AND DEVELOPERS PRIVATE LIMITED & ORS.	Sec 60(5)	21-04-2023	Advocate address details in Affidavit in Page 20 according to PDF mismatched with E-stamp in Page 19 according to PDF	negimilan04


DALIP LAMBA
ASSISTANT REGISTRAR
NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.
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